

VP questions 'global silence' on attacks on region's Hindus

'Not Right To Be Too Tolerant To Such Abuses'

New Delhi: Vice-President Jagdeep Dhankhar on Friday flagged human rights violations against Hindus in India's neighbourhood and questioned the global silence, saying being "too tolerant" against such transgressions was not appropriate. Questioning the "deafening silence" of the "so-called moral preachers, custodians of human rights", Dhankhar said they stand exposed.

"They are mercenaries of something which is totally antithetical to human rights," Dhankhar said addressing the foundation day celebrations of National Human Rights Commission.

He added we are "too tolerant" and being too tolerant to such transgressions is not appropriate. "Think if you



Vice-President Dhankhar at the foundation day event of NHRC on Friday

were one of those," he said asking the people to reflect.

"Look at the kind of barbarity, traumatised experience of boys, girls, and women," the VP said, adding that religious places were being subjected to sacrilege. However, he didn't name any country.

The vice-president also cautioned that some pernicious forces were trying to show India in a "bad colour" and called for a "counter-attack" to neutralise such attempts. He also said that India does not like to be sermonised

or lectured on human rights.

He described the Partition, imposition of Emergency and the 1984 anti-Sikh riots as traumatising events which "stand as sombre reminder of fragility of liberty".

He said there are "pernicious forces, that seek to unfairly taint us" & these forces have a "sinister design" to use international fora to question our human rights record.

He said there was need to neutralise such forces and they should be neutralised "by actions which exemplify,

if I may say in Indian context, 'pratighat' (counter-attack)".

The vice-president said these forces have devised indexes and rank everyone in the world to show "our nation in bad colour". He hit out at hunger index, which ranked India poorly, saying during the Covid pandemic, the govt supported over 80 crore people with free ration regardless of their caste and creed.

The VP said the "sinister forces" are driven by an agenda which is "fiscally fuelled" by people who seek to make a name for themselves. "Time to shame them. They try to create havoc with the economic system of the country."

Underlining the safety of minorities in India, he said the country is way ahead of others when it comes to preserving human rights, particularly those of minorities, the marginalised and vulnerable sections of the society.

He also noted that at the domestic front, some were trying to use human rights to further their political agenda. PTI

'Silence' on condition of Hindus: Dhankhar slams 'moral preachers'

EXPRESS NEWS SERVICE

NEW DELHI, OCTOBER 18

VICE PRESIDENT Jagdeep Dhankhar on Friday said there was a global silence on the "plight of Hindus" in neighbouring countries.

Addressing the foundation day programme of National Human Rights Commission (NHRC), Dhankhar said there was a "deafening silence from so-called moral preachers, custodians of human rights" when it came to the condition of Hindus. "They are mercenaries of something which is totally antithetical to human rights. Look at the kind of barbarity, torture, traumatised experience of boys, girls and women. Look at our religious places being sacrilegied," he said.

Without naming any countries, Dhankhar said there was a need to address humanitarian crises faced by Hindus in some regions. His statement comes after the recent attacks on Hindu temples in Bangladesh.

The Ministry of External



Vice President Jagdeep Dhankhar with NHRC chairperson Vijaya Bharathi Sayani at the foundation day of the National Human Rights Commission, Friday. *PTI*

Affairs (MEA) condemned these incidents as "deplorable" last week. "Being too tolerant of such transgressions is not appropriate. Evidence in episode after episode is piling up that the 'deep state' is engaging in lawfare against rising powers," he said.

"Look at the prime example of the Citizenship Amendment Act. There couldn't be a better gesture of social magnanimity collectively expressed by an Act of Parliament," he said. The Act provided refuge to those fleeing

persecution in their home countries. The Citizenship Amendment Act fast-tracks citizenship for non-Muslim migrants from Pakistan, Afghanistan and Bangladesh.

He said human rights should not be used as a foreign policy tool or to influence others.

Speaking of the human rights of those "who take law into their own hands, who challenge the law, who use firearms, who create terror", the VP said society cannot be held captive to "violators of law".



'Pernicious forces maligning India's human rights record'

Ishita Mishra

NEW DELHI

India continues to feed more than 850 million people since the COVID-19 pandemic with free rations irrespective of colour, caste and class, said Vice-President Jagdeep Dhankhar while speaking at the 31st foundation day of the National Human Rights Commission (NHRC) on Friday. He said those who talk of India's hunger situation need to reflect upon themselves.

Mr. Dhankhar appreciated the country's human rights record and termed it "unmatched".

"Bharat is way ahead of other nations when it



Jagdeep Dhankhar

comes to preservation of human rights, particularly of minorities, marginalised and vulnerable sections of society," he said while highlighting the country's "extraordinary" role as a civilisational custodian of human rights.

The Vice-President cautioned against "pernicious

forces" working to malign India's human rights record unfairly, domestically and internationally. "Every citizen of the country has to be a champion of human rights and ensure nobody manipulates them financially," he said.

NHRC acting Chairperson, Vijaya Bharathi Sayani, said that respect for individual dignity is central to the Indian ethos, rooted in ancient texts such as the Vedas and the Gita. As a home to one-sixth of humanity, India is becoming a role model in promoting individual dignity and freedom. The country's rich cultural tapestry showcases its strength in diversity, she said.

Global community failing Hindus facing human rights abuses: VP Dhankhar

PIONEER NEWS SERVICE ■
NEW DELHI

Vice President Jagdeep Dhankhar on Friday slammed the global community for failing to raise human rights violations against Hindus in India's neighbourhood and questioned its silence of ignoring their suffering, saying being "too tolerant" against such transgressions was not appropriate.

Calling them, "so-called moral preachers and custodians of human rights," who stand exposed, he said "they are mercenaries of something which is totally antithetical to human rights." However, he did not name any country.

Addressing the foundation day celebrations of the National Human Rights Commission on Friday, he said we are "too tolerant" and being too tolerant to such transgressions is not appropriate. "Think if you were one of those," he said asking the people to reflect. "Look at the kind of barbarity, torture, traumatised experience of boys, girls, and women," he said, adding look



at our religious places being subjected to sacrilege.

The vice president also cautioned that some pernicious forces were trying to show India in a "bad colour" and called for a "counter-attack" to neutralise such attempts.

He also said that India does not like to be sermonised or lectured on human rights. He described Partition, imposition of Emergency and the 1984 anti-Sikh riots as traumatising events which "stand as a sombre reminder

of fragility of liberty".

Dhankhar said there are "pernicious forces, that in a structured manner, seek to unfairly seek to taint us" and these forces have a "sinister design" to use international fora to question our human rights record.

He also hit out at the hunger index which ranked India poorly, saying during the Covid pandemic, the government supported over 80 crore people with free ration regardless of their caste and creed.

The Vice President said the "sinister forces" are driven by an agenda which is "fiscally fuelled" by people who seek to make a name for themselves.

"Time to shame them. They try to create havoc with the economic system of the country".

Underlining the safety of minorities in India, he said the country is way ahead of others when it comes to preserving human rights, particularly those of minorities, the marginalised and vulnerable sections of the society.

He also noted that at the domestic front, some were trying to use human rights to further their political agenda. In the course of his address, Dhankhar said, "Evidence in episode after episode" is piling up that the "deep state" is engaging in efforts against rising powers.

Human rights, Dhankhar underlined, cannot and should not be used as a tool of foreign policy to exert power and influence over others.

"Look at our school system- we don't have the kind of shootings that some countries claiming to be very developed

have on a regular basis. Think of those nations that turn Nelson's eye to such horrendous transgressions of human rights," he said.

Dhankhar was of the view that rights of other non-Hindu refugees are repeatedly invoked, "surprisingly, also in the name of human rights, when cases are filed in the Supreme Court."

History is testimony that nations have completely lost their identity by not addressing this issue. It has global repercussions from the perspective of human rights, he warned.

NHRC's acting Chairperson Vijaya Bharathi Sayani talked about the case of alleged sexual harassment of women at Sandeshkhali in West Bengal, as she recalled some of the strong words the rights panel used in its scathing report after its on-spot inquiry into the matter.

"NHRC has addressed a broad spectrum of human rights violations, including custodial deaths, bonded labour, exploitation of marginalised groups and denial of medical care," Sayani said.

एनएचआरसी प्रमुख ने स्थापना दिवस समारोह में संदेशखालि मामले का जिक्र किया

नई दिल्ली, (भाषा)। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की कार्यवाहक अध्यक्ष विजया भारती सयानी ने शुक्रवार को पश्चिम बंगाल के संदेशखालि में महिलाओं के कथित यौन उत्पीड़न के मामले का जिक्र किया और इस मामले में मौके पर जाकर जांच करने के बाद आयोग द्वारा रिपोर्ट में इस्तेमाल किए गए कुछ कठोर बयानों का उल्लेख किया।

उन्होंने यहां विज्ञान भवन में राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की 31वीं वर्षगांठ के अवसर पर आयोजित एक कार्यक्रम को संबोधित करते हुए यह टिप्पणी की। इस अवसर पर आयोग के उपाध्यक्ष जगदीप धनखड़ मुख्य अतिथि के रूप में मंच पर उपस्थित थे। सयानी ने कहा, एनएचआरसी ने हिरासत में मौत, बंधुआ मजदूरी, हाशिए पर पड़े समूहों का शोषण और चिकित्सा देखभाल से इनकार सहित मानवाधिकार उल्लंघन के

व्यापक मामलों का समाधान किया है। उन्होंने पश्चिम बंगाल के उत्तर 24 परगना जिले के संदेशखालि में महिलाओं के कथित यौन उत्पीड़न के मामले और इस वर्ष अप्रैल में प्रकाशित एनएचआरसी की जांच रिपोर्ट के निष्कर्षों को भी याद किया। सयानी ने कहा, एनएचआरसी ने हाल ही में पश्चिम बंगाल के संदेशखालि में महिलाओं के खिलाफ उत्पीड़न और यौन हमलों की गंभीर रिपोर्ट पर प्रतिक्रिया व्यक्त की।

एनएचआरसी सदस्यों द्वारा मौके पर की गई जांच में भय और धमकी का माहौल सामने आया, जिससे पीड़ितों को न्याय मांगने में बाधा आई। संदेशखालि मामले ने इस वर्ष के प्रारंभ में राजनीतिक रंग ले लिया था जब पश्चिम बंगाल में सत्तारूढ़ तृणमूल कांग्रेस से जुड़े एक नेता के खिलाफ कुछ कथित महिला पीड़ितों द्वारा आरोप लगाए गये थे।

एनएचआरसी प्रमुख सयानी ने संदेशखालि मामले का जिक्र किया

नई दिल्ली (भाषा)। राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की कार्यवाहक अध्यक्ष विजया भारती सयानी ने शुक्रवार को पश्चिम बंगाल के संदेशखालि में महिलाओं के कथित यौन उत्पीड़न के मामले का जिक्र किया और इस मामले में मौके पर जाकर जांच करने के बाद आयोग द्वारा रिपोर्ट में इस्तेमाल किए गए कुछ कठोर बयानों का उल्लेख किया।

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सयानी ने कहा, 'एनएचआरसी ने हिरासत में मौत, बंधुआ मजदूरी, हाशिए पर पड़े समूहों का शोषण और चिकित्सा देखभाल से इनकार सहित मानवाधिकार उल्लंघन के व्यापक

■ 31वीं वर्षगांठ पर कार्यक्रम आयोजित

मामलों का समाधान किया है।' उन्होंने पश्चिम बंगाल के उत्तर 24 परगना जिले के संदेशखालि में महिलाओं के कथित यौन उत्पीड़न के मामले और इस वर्ष अप्रैल में प्रकाशित एनएचआरसी की जांच रिपोर्ट के निष्कर्षों को भी याद किया। सयानी ने कहा, 'एनएचआरसी ने हाल ही में पश्चिम बंगाल के संदेशखालि में महिलाओं के खिलाफ उत्पीड़न और यौन हमलों की गंभीर रिपोर्ट पर प्रतिक्रिया व्यक्त की।

एनएचआरसी सदस्यों द्वारा मौके पर की गई जांच में भय और धमकी का माहौल सामने आया, जिससे पीड़ितों को न्याय मांगने में बाधा आई।' संदेशखालि मामले ने इस वर्ष के प्रारंभ में राजनीतिक रंग ले लिया था जब पश्चिम बंगाल में सत्तारूढ़ तृणमूल कांग्रेस से जुड़े एक नेता के खिलाफ कुछ कथित महिला पीड़ितों द्वारा

आरोप लगाए गये थे।

मीडिया में व्यापक रूप से प्रकाशित अपनी रिपोर्ट में, मानवाधिकार आयोग ने टिप्पणी की कि 'कथित आरोपी व्यक्तियों द्वारा किए गए अत्याचारों के कारण उत्पन्न माहौल ने पीड़ितों को चुप कर दिया', जबकि धमकी और आतंक ने उन्हें 'न्याय मांगने में अनिच्छुक' बना दिया। बुधवार को एनएचआरसी ने एक बयान में कहा कि 12 अक्टूबर 1993 को अपनी स्थापना के बाद से 30 सितंबर 2024 तक आयोग ने 23,05,194 मामलों को संभाला, जिनमें 2,873 मामले उसने स्वयं संज्ञान में लिए।

अपने संबोधन में एनएचआरसी की कार्यवाहक अध्यक्ष ने कहा कि मानवाधिकार एक न्यायपूर्ण समाज की आधारशिला हैं जो सभी के लिए सम्मान, स्वतंत्रता और कल्याण सुनिश्चित करने के अलावा हाशिए पर पड़े लोगों को उनके अधिकारों का दावा करने के लिए सशक्त बनाता है।

कुछ खतरनाक ताकतें भारत को बदनाम करने की कोशिश कर रहीं: उपराष्ट्रपति धनखड़

आज समाज नेटवर्क

नई दिल्ली। भारत के उपराष्ट्रपति जगदीप धनखड़ ने एक बार फिर लोगों को आगाह किया। उन्होंने कहा कि कुछ खतरनाक ताकतें भारत को बदनाम करने की कोशिश कर रही हैं। वे भारत का खराब रंग सबको दिखाना चाहती हैं। ऐसे प्रयासों को बेअसर करने के लिए जवाबी हमला जरूरी है। राष्ट्रीय मानवाधिकार आयोग के स्थापना दिवस समारोह में उपराष्ट्रपति धनखड़ ने कहा कि इन खतरनाक ताकतों को



मानवाधिकार पर उपदेश और व्याख्यान देना तक पसंद नहीं है। उन्होंने कहा कि देश का बंटवारा, आपात काल और 1984 के सिख दंगे कुछ ऐसी घटनाएं हैं जो स्वतंत्रता की नाजुकता की याद दिलाती हैं। धनखड़ ने कहा कि कुछ खतरनाक ताकतें हैं, जो गलत तरीके से हमें कलंकित करना चाहती हैं। इन्होंने अंतरराष्ट्रीय मंचों के जरिये हमारे मानवाधिकार रिकॉर्ड पर सवाल उठाने के लिए भी योजना बनाकर रखी है। ऐसी ताकतों को बेअसर करने की जरूरत है। यह

भारत में फिट होने के लिए जवाबी हमले और प्रतिघात करते हैं। उन्होंने यह भी कहा कि ऐसी ताकतों ने सूचकांकों और रैंक के जरिये दुनिया को भारत का खराब रंग दिखाने की कोशिश की है। इसका अंदाजा इससे लगाया जा सकता है कि भारत सरकार ने कोविड महामारी के दौरान 80 करोड़ लोगों को जाति और पंथ की परवाह किए बिना राशन मुहैया कराया, लेकिन फिर भी भूख सूचकांक में भारत की रैंकिंग खराब दिखाई गई।

कुछ ताकतें भारत को बदनाम करने की कर रहीं कोशिश : धनखड़

नई दिल्ली, 18 अक्टूबर (एजेंसी): उपराष्ट्रपति जगदीप धनखड़ ने शुक्रवार को कहा कि कुछ हानिकारक ताकतें भारत को बदनाम करने की कोशिशें कर रही हैं और उन्होंने ऐसे प्रयासों को बेअसर करने के लिए 'प्रतिघात' करने का आह्वान किया। धनखड़ ने साथ ही कहा कि भारत को दूसरों से मानवाधिकारों पर उपदेश या व्याख्यान सुनना पसंद नहीं है।

उन्होंने यहां राष्ट्रीय मानवाधिकार आयोग के स्थापना दिवस समारोह को संबोधित करते हुए उन्होंने विभाजन, आपातकाल लागू किए जाने और 1984 के सिख विरोधी दंगों को ऐसी दर्दनाक घटनाएं बताया, जो 'याद दिलाती हैं कि आजादी



कितनी नाजुक होती है।'

उन्होंने कहा कि इन ताकतों का अंतर्राष्ट्रीय मंचों का इस्तेमाल कर 'हमारे मानवाधिकार रिकॉर्ड पर सवाल उठाने' का 'दुष्ट इरादा' है। उन्होंने कहा कि ऐसी ताकतों को बेअसर करने की जरूरत है और भारतीय संदर्भ में वे इसके लिए 'प्रतिघात' शब्द का इस्तेमाल करेंगे। उपराष्ट्रपति ने कहा कि इन ताकतों ने सूचकांक तैयार

किए हैं और ये दुनिया में हर किसी को 'रैंक' दे रही हैं ताकि 'हमारे देश की खराब छवि' पेश की जा सके। उन्होंने भुखमरी सूचकांक पर भी निशाना साधा, जिसकी सूची में भारत की रैंकिंग खराब है।



अपील

उपराष्ट्रपति धनखड़ ने कहा- कुछ हानिकारक ताकतें भारत की खराब छवि पेश करने की कोशिश कर रही हैं

धनखड़ ने कहा- हिंदुओं के मानवाधिकार उल्लंघन को लेकर वैश्विक चुप्पी क्यों?

एजेंसी ■ नई दिल्ली

उपराष्ट्रपति जगदीप धनखड़ ने भारत के पड़ोस में हिंदुओं के मानवाधिकार उल्लंघन का जिक्र करते हुए इस मुद्दे को लेकर दुनिया की चुप्पी पर शुक्रवार को सवाल उठाया और कहा कि इस तरह के उल्लंघन के प्रति अत्यधिक सहिष्णु होना उचित नहीं है। धनखड़ ने तथाकथित नैतिक उपदेशकों, मानवाधिकारों के संरक्षकों की गहरी चुप्पी पर सवाल उठाते हुए कहा कि उनकी असलियत सामने आ गई है।

उन्होंने राष्ट्रीय मानवाधिकार आयोग के स्थापना दिवस समारोह को संबोधित करते हुए कहा, वे ऐसी चीज के भाड़े के टट्टू हैं जो पूरी तरह से मानवाधिकारों के प्रतिकूल हैं। उन्होंने कहा कि हम बहुत सहिष्णु हैं और इस तरह के अपराधों के प्रति अत्यधिक सहिष्णु होना उचित नहीं है। धनखड़ ने लोगों से आत्मचिंतन करने की अपील करते हुए कहा, सोचिए कि क्या आप भी उनमें से एक हैं।

उन्होंने कहा, लड़के, लड़कियों और महिलाओं को किस तरह की बर्बरता



एवं यातना और मानसिक आघात झेलना पड़ता है, उस पर गौर कीजिए।

उन्होंने कहा, देखिए कि हमारे धार्मिक स्थलों को अपवित्र किया जा रहा है।

बहरहाल, उन्होंने किसी देश का नाम नहीं लिया। उपराष्ट्रपति धनखड़ ने साथ ही कहा कि कुछ हानिकारक ताकतें भारत की खराब छवि पेश करने की कोशिश कर रही हैं और उन्होंने ऐसे प्रयासों को बेअसर करने के लिए प्रतिघात करने का आह्वान किया। धनखड़ ने साथ ही कहा कि भारत को दूसरों से मानवाधिकारों पर उपदेश या व्याख्यान सुनना पसंद नहीं है। उन्होंने विभाजन, आपातकाल लागू किए जाने और 1984 के सिख विरोधी दंगों को ऐसी दर्दनाक घटनाएं बताया,

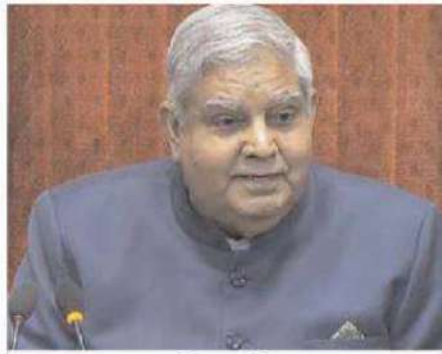
जो याद दिलाती हैं कि आजादी कितनी नाजुक होती है। धनखड़ ने कहा, कुछ ऐसी हानिकारक ताकतें हैं जो एक सुनियोजित रूप से हमें अनुचित तरीके से कलंकित करना चाहती हैं। उन्होंने कहा कि इन ताकतों का अंतरराष्ट्रीय मंचों का इस्तेमाल कर हमारे मानवाधिकार रिकॉर्ड पर सवाल उठाने का दुष्ट इरादा है। उन्होंने कहा कि ऐसी ताकतों को बेअसर करने की जरूरत है और उन्हें ऐसी कार्रवाइयों के जरिए बेअसर किया जाना चाहिए जो, अगर मैं भारतीय संदर्भ में कहूं तो

प्रतिघात का उदाहरण हों। उपराष्ट्रपति ने कहा कि इन ताकतों ने सूचकांक तैयार किए हैं और ए दुनिया में ह किसी को रैंक दे रही हैं ताकि हमारे देश की खराब छवि पेश की जा सके। उन्होंने भुखमरी सूचकांक पर भी निशाना साधा, जिसकी सूची में भारत की रैंकिंग खराब है। उन्होंने कहा कि कोरोना वायरस महामारी के दौरान सरकार ने जाति और पंथ की पखाह किए बिना 80 करोड़ से अधिक लोगों को मुफ्त राशन उपलब्ध कराया।

धनखड़ ने हिंदुओं के मानवाधिकार उल्लंघन को लेकर वैश्विक चुप्पी पर सवाल उठाया

नई दिल्ली, (भाषा)। उपराष्ट्रपति जगदीप धनखड़ ने भारत के पड़ोस में हिंदुओं के मानवाधिकार उल्लंघन का जिक्र करते हुए इस मुद्दे को लेकर दुनिया की चुप्पी पर शुक्रवार को सवाल उठाया और कहा कि इस तरह के उल्लंघन के प्रति अत्यधिक सहिष्णु होना उचित नहीं है।

धनखड़ ने तथाकथित नैतिक उपदेशकों, मानवाधिकारों के संरक्षकों की गहरी चुप्पी पर सवाल उठाते हुए कहा कि उनकी असलियत सामने आ गई है। उन्होंने राष्ट्रीय मानवाधिकार आयोग के स्थापना दिवस समारोह को संबोधित करते हुए कहा, वे ऐसी चीज के भाड़े के टट्टू हैं जो पूरी तरह से मानवाधिकारों के प्रतिकूल हैं। उन्होंने कहा कि हम बहुत सहिष्णु हैं और इस तरह के अपराधों के प्रति अत्यधिक सहिष्णु होना उचित नहीं है। धनखड़ ने लोगों से आत्मचिंतन करने की अपील करते हुए कहा, सोचिए कि क्या आप भी उनमें से एक हैं। उन्होंने कहा, लड़के, लड़कियों और महिलाओं को किस तरह की बर्बरता एवं यातना और मानसिक आघात झेलना पड़ता है, उस पर गौर कीजिए। उन्होंने कहा, देखिए कि हमारे धार्मिक स्थलों को अपवित्र किया जा रहा है।



उपराष्ट्रपति जगदीप धनखड़

बहरहाल, उन्होंने किसी देश का नाम नहीं लिया। उपराष्ट्रपति धनखड़ ने साथ ही कहा कि कुछ हानिकारक ताकतें भारत की खराब छवि पेश करने की कोशिश कर रही हैं और उन्होंने ऐसे प्रयासों को बेअसर करने के लिए प्रतिघात करने का आह्वान किया। धनखड़ ने साथ ही कहा कि भारत को दूसरों से मानवाधिकारों पर उपदेश या व्याख्यान सुनना पसंद नहीं है। उन्होंने विभाजन, आपातकाल लागू किए जाने और 1984 के सिख विरोधी दंगों को ऐसी दर्दनाक घटनाएं बताया, जो याद दिलाती हैं कि आजादी कितनी नाजुक होती है। धनखड़ ने कहा, कुछ ऐसी

हानिकारक ताकतें हैं जो एक सुनियोजित रूप से हमें अनुचित तरीके से कलंकित करना चाहती हैं। उन्होंने कहा कि इन ताकतों का अंतरराष्ट्रीय मंचों का इस्तेमाल कर हमारे मानवाधिकार रिकॉर्ड पर सवाल उठाने का दुष्ट इरादा है। उन्होंने कहा कि ऐसी ताकतों को बेअसर करने की जरूरत है और उन्हें ऐसी कार्रवाइयों के जरिए बेअसर किया जाना चाहिए जो, अगर मैं भारतीय संदर्भ में कहूँ तो प्रतिघात का उदाहरण हों। उपराष्ट्रपति ने कहा कि इन ताकतों ने सूचकांक तैयार किए हैं और ये दुनिया में हर किसी को रैंक दे रही हैं ताकि हमारे देश की खराब छवि पेश की जा सके। उन्होंने भुखमरी सूचकांक पर भी निशाना साधा, जिसकी सूची में भारत की रैंकिंग खराब है। उन्होंने कहा कि कोरोना वायरस महामारी के दौरान सरकार ने जाति और पंथ की परवाह किए बिना 80 करोड़ से अधिक लोगों को मुफ्त राशन उपलब्ध कराया। उपराष्ट्रपति ने कहा कि दुष्ट ताकतें एक ऐसे एजेंडे से प्रेरित हैं, जिसे वे लोग वित्तीय रूप से बढ़ावा देते हैं जो प्रसिद्धि हासिल करना चाहते हैं। उन्होंने कहा, उन्हें शर्मसार करने का समय आ गया है।



खरी बात

उपराष्ट्रपति ने कहा, मानवाधिकारों के उल्लंघन के प्रति अत्यधिक सहिष्णु होना उचित नहीं। कुछ हानिकारक ताकतें भारत की छवि खराब करने की कर रही कोशिश

पड़ोस में हिंदुओं की दुर्दशा पर चुप क्यों है दुनिया : धनखड़

नई दिल्ली, प्रेटर: उपराष्ट्रपति जगदीप धनखड़ ने भारत के पड़ोसी देशों में हिंदुओं की दुर्दशा पर दुनिया की चुप्पी को लेकर सवाल उठाया है। उन्होंने पड़ोस में हिंदुओं के मानवाधिकार उल्लंघन का जिक्र करते हुए इस मुद्दे पर दुनिया की चुप्पी पर सवालिया निशान लगाया और कहा कि इस तरह के उल्लंघन के प्रति अत्यधिक सहिष्णु होना उचित नहीं है।

उपराष्ट्रपति ने शुक्रवार को राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के स्थापना दिवस समारोह में तथाकथित नैतिक उपदेशकों, मानवाधिकारों के संरक्षकों की गहरी चुप्पी पर सवाल उठाते हुए कहा कि उनकी असलियत सामने आ गई है। उन्होंने कहा, 'वे ऐसी चीज के भाड़े के टट्टू हैं, जो पूरी तरह मानवाधिकारों के प्रतिकूल हैं। हम बहुत सहिष्णु हैं और ऐसे अपराधों के प्रति अत्यधिक

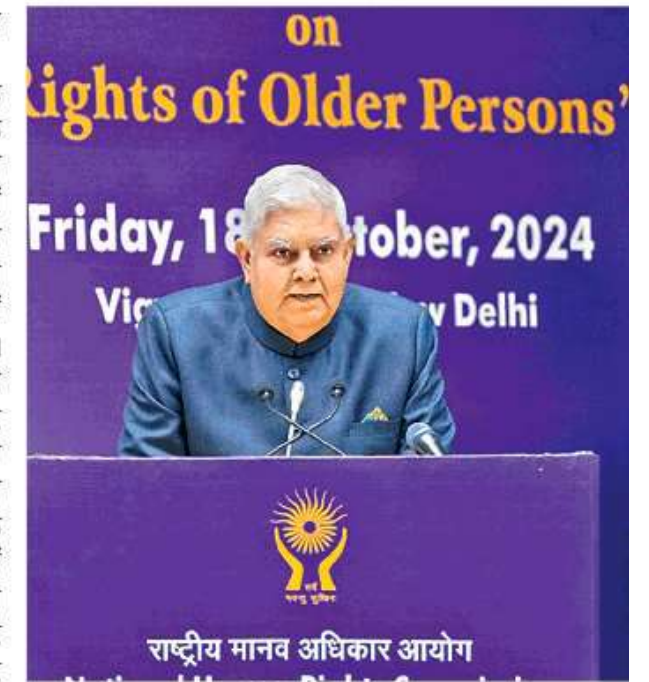
एनएचआरसी प्रमुख ने उठाया संदेशखाली मामला

एनएचआरसी की कार्यवाहक अध्यक्ष विजया भारती सयानी ने बंगाल के संदेशखाली में महिलाओं के कथित यौन शोषण के मामले को उठाया। उन्होंने घटनास्थल पर जाकर जांच करने के बाद आयोग द्वारा तैयार रिपोर्ट में इस्तेमाल किए गए कुछ कटोर बयानों का उल्लेख किया। उन्होंने एनएचआरसी के स्थापना दिवस समारोह में संदेशखाली कांड का जिक्र किया।

सहिष्णु होना उचित नहीं है। लड़के-लड़कियों और महिलाओं को किस तरह की बर्बरता, यातना और मानसिक आघात को झेलना पड़ता है, उस पर गौर कीजिए। हमारे धार्मिक स्थलों को अपवित्र किया जा रहा है।' धनखड़ ने

हालांकि अपने बयान में किसी देश का नाम नहीं लिया।

उपराष्ट्रपति ने अपने संबोधन में यह चेतावनी भी दी कि कुछ हानिकारक ताकतें भारत की छवि खराब करने की कोशिश में जुटी हैं। उन्होंने ऐसे प्रयासों को बेअसर करने के लिए 'जवाबी हमले' की अपील की। धनखड़ ने कहा कि भारत को दूसरों से मानवाधिकारों पर उपदेश सुनना पसंद नहीं है। ऐसी ताकतें सुनियोजित तरीके से अंतरराष्ट्रीय मंचों का उपयोग कर हमारे मानवाधिकार रिकार्ड पर सवाल उठाती हैं। इन ताकतों को बेअसर करने की जरूरत है। उन्होंने भुखमरी सूचकांक पर भी निशाना साधा, जिसकी सूची में भारत की रैंकिंग खराब है। उन्होंने कहा कि कोविड महामारी के दौरान सरकार ने जाति और पंथ की परवाह किए बगैर 80 करोड़ से अधिक लोगों को मुफ्त राशन उपलब्ध कराया।



नई दिल्ली में शुक्रवार को राष्ट्रीय मानवाधिकार आयोग के स्थापना दिवस समारोह को संबोधित करते उपराष्ट्रपति जगदीप धनखड़। प्रेटर

उपराष्ट्रपति बोले- अंतरराष्ट्रीय शक्तियों के खिलाफ आवाज उठाएं पड़ोसी देशों में हिंदुओं के मानवाधिकार उल्लंघन पर चुप्पी चिंताजनक: धनखड़

एजेंसी | नई दिल्ली

उपराष्ट्रपति जगदीप धनखड़ ने पड़ोसी देशों में हिंदुओं के खिलाफ हो रहे मानवाधिकार उल्लंघन पर गहरी चिंता व्यक्त की है। उन्होंने कहा कि अंतरराष्ट्रीय समुदाय और



मानवाधिकार संगठनों की इस मुद्दे पर चुप्पी बेहद चिंताजनक है। धनखड़ ने सवाल उठाते हुए कहा कि जो संगठन दुनिया में मानवाधिकारों के संरक्षक होने का दावा करते हैं, वे हिंदुओं के खिलाफ हो रही ज्यादतियों पर चुप क्यों हैं। उन्होंने यह टिप्पणी दिल्ली में राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के स्थापना दिवस समारोह के दौरान की। उपराष्ट्रपति

ने कहा कि हिंसा, अत्याचार और बर्बरता के बावजूद, दुनिया के ये तथाकथित नैतिक उपदेशक इस मुद्दे पर मौन हैं। उपराष्ट्रपति का मानना है कि अत्यधिक सहिष्णुता दिखाना इन अपराधों को बढ़ावा दे सकता है, और भारत को इन मुद्दों पर मजबूती से आवाज उठानी चाहिए। उनका कहना है कि हमारे धार्मिक स्थलों पर हो रही अपवित्रता और महिलाओं, बच्चों पर हो रहे अत्याचार की ओर ध्यान न देना एक गंभीर चूक है।

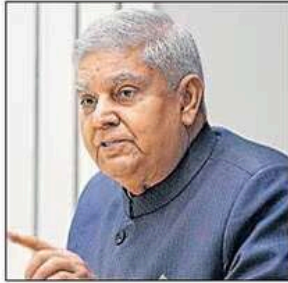
धनखड़ ने यह भी कहा कि भारत को मानवाधिकारों पर किसी भी तरह की नसीहत बर्दाश्त नहीं करनी चाहिए, खासकर तब जब ऐसे देशों में स्वयं मानवाधिकार उल्लंघन हो रहे हैं। उन्होंने जोर देकर कहा कि यह वक्त है जब हमें इन अंतरराष्ट्रीय शक्तियों के खिलाफ आवाज उठानी चाहिए, जो भारत की छवि को खराब करने के एजेंडे पर काम कर रही है।

उपराष्ट्रपति ने पड़ोसी देशों में हिंदुओं के खिलाफ हो रहे अन्याय पर गंभीर चिंता जताई मानवाधिकारों के संरक्षक होने का दावा करने वाले बेनकाब: धनखड़

निशाना

नई दिल्ली, विशेष संवाददाता। उपराष्ट्रपति जगदीप धनखड़ ने शुक्रवार को पड़ोसी देशों में हिंदुओं के खिलाफ हो रहे अन्याय और मानवाधिकारों के हनन पर गंभीर चिंता जाहिर की। भारत के पड़ोस में हिंदुओं के खिलाफ हो रहे अन्याय के खिलाफ वैश्विक चुप्पी पर सवाल खड़े करते हुए उन्होंने कहा कि 'नैतिकता की वकालत और मानवाधिकारों के संरक्षक होने के दावा करने वाले पूरी तरह से बेनकाब हो गए हैं।'

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के 31वें स्थापना दिवस समारोह को संबोधित करते हुए उपराष्ट्रपति ने कहा कि 'हम बहुत ही सहिष्णु हैं और इस तरह के उल्लंघन के खिलाफ अधिक सहिष्णु होना उचित नहीं है।' उपराष्ट्रपति ने लोगों से आत्मचिंतन करने की अपील करते हुए कहा कि 'सोचें कि क्या आप उनमें से एक थे। उन्होंने हाल ही में बांग्लादेश में हिंदुओं के खिलाफ लगातार हो रही कथित हिंसा की पृष्ठभूमि में यह बात की और इसे गंभीर चिंता का विषय बताया। हालांकि, उपराष्ट्रपति ने अपने संबोधन में किसी देश का नाम नहीं लिया। उन्होंने साफ किया हमारे धार्मिक स्थलों पर अपवित्रता की जा रही है। उन्होंने यह भी कहा कि भारत



नई दिल्ली में शुक्रवार को एनएचआरसी के स्थापना दिवस समारोह को संबोधित करते उपराष्ट्रपति जगदीप धनखड़। • प्रेस

मानवाधिकारों पर उपदेश या व्याख्यान सुनना पसंद नहीं करता।

उपराष्ट्रपति धनखड़ ने देश के विभाजन, आपातकाल लागू किए जाने और 1984 के सिख विरोधी दंगों की घटनाओं का जिक्र किया और कहा कि ये सभी हमें 'स्वतंत्रता की नाजुकता की गंभीर याद दिलाती है'। उन्होंने कहा कि कुछ हानिकारक ताकतें हैं, जो एक सुनियोजित तरीके से भारत की गलत छवि पेश करके कलंकित करने का प्रयास कर रही हैं। साथ ही उन्होंने लोगों से ऐसे प्रयासों को बेअसर करने के लिए प्रतिघात करने की अपील की। अपने संबोधन में उपराष्ट्रपति ने हाल ही में जारी भुखमरी सूचकांक पर निशाना साधते हुए कहा कि इन ताकतों ने हमारे देश को बुरा दिखाने के लिए दुनिया में सभी के सूचकांक और रैंक तैयार किए हैं।

उपराष्ट्रपति ने वैश्विक चुप्पी पर सवाल उठाए

समारोह के दौरान उपराष्ट्रपति जगदीप धनखड़ ने मानवाधिकारों पर वैश्विक चुप्पी पर सवाल उठाने के साथ ही कहा कि घरेलू मोर्चे पर कुछ लोग अपने राजनीतिक एजेंडे को आगे बढ़ाने के लिए मानवाधिकारों का इस्तेमाल करने का प्रयास कर रहे हैं। उन्होंने कहा कि एक के बाद एक प्रकरण में सबूत मिल रहे हैं कि 'डीप स्टेट' उभरती शक्तियों के खिलाफ प्रयासों में शामिल है। उपराष्ट्रपति

जगदीप धनखड़ ने कहा कि मानवाधिकारों का इस्तेमाल दूसरों पर शक्ति और प्रभाव डालने के लिए विदेश नीति के उपकरण के रूप में नहीं किया जा सकता है और न ही किया जाना चाहिए। उपराष्ट्रपति जगदीप धनखड़ ने कहा कि 'नाम लेना और शर्मिंदा करना कूटनीति' का एक घटिया रूप है। उन्होंने कहा कि आपको केवल वही उपदेश देना चाहिए जो आप खुद करते हैं।

हमारा देश दूसरों से बहुत आगे : उपराष्ट्रपति ने कहा कि कोरोना महामारी के दौरान सरकार ने जाति और धर्म की परवाह किए बगैर 80 करोड़ से अधिक लोगों को मुफ्त राशन दिया। उन्होंने भारत में अल्पसंख्यकों की सुरक्षा को रेखांकित करते हुए कहा कि मानवाधिकारों के संरक्षण के मामले में हमारा देश दूसरों से बहुत आगे है, खासकर अल्पसंख्यकों, समाज के हाशिए पर पड़े और कमजोर वर्गों के लोगों के मानवाधिकारों के बारे में।

संदेशखाली का जिक्र : इस मौके पर राष्ट्रीय मानवाधिकार आयोग की कार्यवाहक अध्यक्ष विजया भारती सयानी ने बंगाल के संदेशखाली में महिलाओं के कथित यौन उत्पीड़न के मामले का जिक्र किया।

अब तक 23 लाख से अधिक मामलों पर विचार किया : आयोग ने

बुधवार को जारी अपने एक बयान में कहा था कि 12 अक्टूबर, 1993 को अपनी स्थापना के बाद से 30 सितंबर, 2024 तक आयोग ने 23,05,194 मामलों पर विचार किया और समुचित आदेश पारित किया। इनमें से 2,873 मामले पर आयोग ने स्वतः संज्ञान लिया। आयोग ने इसके अलावा 8,731 मामलों में मानवाधिकार उल्लंघन के पीड़ितों को कुल 254 करोड़ रुपये से अधिक के मुआवजे के तौर पर आर्थिक सहायता दिलाई।

अपनी रिपोर्ट में आयोग ने कहा कि 1 अक्टूबर, 2023 से 30 सितंबर, 2024 के बीच उसने 68,867 मामलों का निपटारा किया और 404 मामलों में अधिकार उल्लंघन के पीड़ितों को आर्थिक राहत के रूप में 17.88 करोड़ रुपये से अधिक की सिफारिश की।

मानवाधिकारों के संरक्षण में भारत दुनिया के अन्य देशों से आगे : धनखड़

जनसत्ता ब्यूरो
नई दिल्ली, 18 अक्टूबर।

राष्ट्रीय मानवाधिकार आयोग ने शुक्रवार को अपना स्थापना दिवस मनाया। जिसका उद्घाटन उपराष्ट्रपति जगदीप धनखड़ ने किया। इस अवसर पर बुजुर्गों के अधिकारों पर एक राष्ट्रीय सम्मेलन का भी आयोजन किया गया।

उपराष्ट्रपति ने इस अवसर पर कहा कि मानवाधिकारों के संरक्षण के मामले में भारत दुनिया के दूसरे देशों से आगे है। खासकर समाज के कमजोर

तबकों और अल्पसंख्यकों के मामले में।

उन्होंने कहा कि देश के हर नागरिक को मानवाधिकारों का चैंपियन बनना होगा। आयोग की कार्यवाहक अध्यक्ष विजया भारती सयानी ने कहा कि एक देश के रूप में भारत की प्रगति मानवाधिकारों के संरक्षण के प्रति इसकी प्रतिबद्धता से गहराई से जुड़ी है। आयोग ने मानवाधिकारों के हनन के मामलों में व्यापक पहल कर लोगों को न्याय दिलाया है। साथ ही पुलिस सुधारों के क्षेत्र में भी उल्लेखनीय सुझाव दिए हैं।

जनसत्ता

Sat, 19 October 2024

<https://epaper.jansatta.com>



हिंदुओं के मानवाधिकार उल्लंघन पर दुनिया की चुप्पी उचित नहीं

■ उपराष्ट्रपति
जगदीप धनखड़
ने पड़ोस में
हिंदुओं के
मानवाधिकार
उल्लंघन को
लेकर वैश्विक
चुप्पी पर
उठाया सवाल



नई दिल्ली (भाषा)। उपराष्ट्रपति जगदीप धनखड़ ने भारत के पड़ोस में हिंदुओं के मानवाधिकार उल्लंघन का जिक्र करते हुए इस मुद्दे को लेकर दुनिया की चुप्पी पर शुक्रवार को सवाल उठाया और कहा कि इस तरह के उल्लंघन के प्रति 'अत्यधिक सहिष्णु' होना उचित नहीं है। धनखड़ ने 'तथाकथित नैतिक उपदेशकों, मानवाधिकारों के संरक्षकों की गहरी चुप्पी' पर सवाल उठाते हुए कहा कि उनकी असलियत सामने आ गई है। उन्होंने राष्ट्रीय मानवाधिकार आयोग के स्थापना दिवस समारोह को संबोधित करते हुए कहा, 'वे ऐसी चीज के भाड़े के टड्डू हैं जो पूरी तरह से मानवाधिकारों के प्रतिकूल हैं।' उन्होंने कहा कि 'हम बहुत सहिष्णु' हैं और इस तरह के अपराधों के प्रति अत्यधिक सहिष्णु होना उचित नहीं है।

धनखड़ ने लोगों से आत्मचिंतन करने की अपील करते हुए कहा, 'सोचिए कि क्या आप भी उनमें से एक हैं।' उन्होंने कहा, 'लड़के, लड़कियों और महिलाओं को किस तरह की बर्बरता एवं यातना और मानसिक आघात झेलना पड़ता है, उस पर गौर कीजिए।' उन्होंने कहा, 'देखिए कि हमारे धार्मिक स्थलों को अपवित्र किया जा रहा है।' बहरहाल, उन्होंने किसी देश का नाम नहीं लिया। उपराष्ट्रपति ने साथ ही कहा कि कुछ हानिकारक ताकतें भारत की 'खराब छवि' पेश करने की कोशिश कर रही हैं और उन्होंने ऐसे प्रयासों को बेअसर करने के लिए 'प्रतिघात' करने का आह्वान किया। धनखड़ ने कहा, भारत को दूसरों से मानवाधिकारों पर उपदेश या व्याख्यान सुनना पसंद नहीं है।

हिंदू मानवाधिकार पर चुप्पी क्यों: धनखड़

■ पीटीआई, नई दिल्ली:
उपराष्ट्रपति जगदीप धनखड़
ने भारत के पड़ोस में हिंदुओं के
मानवाधिकार उल्लंघन का जिक्र
करते हुए इस मुद्दे पर दुनिया
की चुप्पी पर सवाल उठाया है।
उन्होंने कहा कि इससे कथित
नैतिक उपदेशको, मानवाधिकारों
के संरक्षकों की अस्तित्व सामने
आ गई है।

India's development deeply connected with environmental conservation: Jaishankar

STATESMAN NEWS SERVICE

NEW DELHI, 18 OCTOBER:

External Affairs Minister S Jaishankar on Friday emphasised that India's development journey is deeply connected with environmental conservation.

He reaffirmed the government's commitment to the welfare of Scheduled Tribes through various initiatives, highlighting that the Antyodaya scheme is rooted in the principle of uplifting marginalised communities and ensuring that no one is left behind.

The minister was inaugurating the second edition of the art exhibition "Silent Conversation: From Margins to the Centre" in New Delhi.



The four-day exhibition has been organised by the National Tiger Conservation Authority in collaboration with the Sankala Foundation, the National Human Rights Commission and the International Big Cat Alliance.

Mr Jaishankar said India had achieved remarkable progress in environmental conservation under the leadership of Prime Minister Narendra Modi. He high-

lighted that the 2022 amendments to the Wildlife Protection Act aim to balance environmental conservation with development needs.

He credited the success of the National Tiger Conservation Authority to tribal communities and forest dwellers, whose guardianship has helped forests thrive and who actively combat poaching. He emphasised that policies are most effective when embraced by all citizens, referring to the concept of Janbhagidari. Union Minister for Environment, Forests, and Climate Change Bhupendra Yadav emphasised in the video message, that the spirit of coexistence reflects how communities live in harmony with, protect,

and respect nature. He praised this approach, especially as the world faces critical challenges such as climate change, biodiversity loss, and soil desertification.

On the occasion, a book titled "Hidden Treasures: India's Heritage in Tiger Reserves" and a magazine called "Big Cats" were also released.

The exhibition aims to recognise the conservation ethos of tribal communities and highlight the symbiotic relationship between these communities and the environment. It seeks to inspire future generations to appreciate this connection and provides tribal artists an opportunity to engage with visitors.

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The four-day exhibition has been organised by the National Tiger Conservation Authority in collaboration with the Sankala Foundation, the National Human Rights Commission and the International Big Cat Alliance.

Mr Jaishankar said India had achieved remarkable progress in environmental conservation under the leadership of Prime Minister Narendra Modi. He high-

lighted that the 2022 amendments to the Wildlife Protection Act aim to balance environmental conservation with development needs.

He credited the success of the National Tiger Conservation Authority to tribal communities and forest dwellers, whose guardianship has helped forests thrive and who actively combat poaching. He emphasised that policies are most effective when embraced by all citizens, referring to the concept of Janbhagidari. Union Minister for Environment, Forests, and Climate Change Bhupendra Yadav emphasised in the video message, that the spirit of coexistence reflects how communities live in harmony with, protect,

and respect nature. He praised this approach, especially as the world faces critical challenges such as climate change, biodiversity loss, and soil desertification.

On the occasion, a book titled "Hidden Treasures: India's Heritage in Tiger Reserves" and a magazine called "Big Cats" were also released.

The exhibition aims to recognise the conservation ethos of tribal communities and highlight the symbiotic relationship between these communities and the environment. It seeks to inspire future generations to appreciate this connection and provides tribal artists an opportunity to engage with visitors.

India's development deeply connected with environmental conservation: Jaishankar

STATESMAN NEWS SERVICE

NEW DELHI, 18 OCTOBER:

External Affairs Minister S Jaishankar on Friday emphasised that India's development journey is deeply connected with environmental conservation.

He reaffirmed the government's commitment to the welfare of Scheduled Tribes through various initiatives, highlighting that the Antyodaya scheme is rooted in the principle of uplifting marginalised communities and ensuring that no one is left behind.

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'Pernicious forces maligning India's human rights record'

Ishita Mishra

NEW DELHI

India continues to feed more than 850 million people since the COVID-19 pandemic with free rations irrespective of colour, caste and class, said Vice-President Jagdeep Dhankhar while speaking at the 31st foundation day of the National Human Rights Commission (NHRC) on Friday. He said those who talk of India's hunger situation need to reflect upon themselves.

Mr. Dhankhar appreciated the country's human rights record and termed it "unmatched".

"Bharat is way ahead of other nations when it



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comes to preservation of human rights, particularly of minorities, marginalised and vulnerable sections of society," he said while highlighting the country's "extraordinary" role as a civilisational custodian of human rights.

The Vice-President cautioned against "pernicious

forces" working to malign India's human rights record unfairly, domestically and internationally. "Every citizen of the country has to be a champion of human rights and ensure nobody manipulates them financially," he said.

NHRC acting Chairperson, Vijaya Bharathi Sayani, said that respect for individual dignity is central to the Indian ethos, rooted in ancient texts such as the Vedas and the Gita. As a home to one-sixth of humanity, India is becoming a role model in promoting individual dignity and freedom. The country's rich cultural tapestry showcases its strength in diversity, she said.

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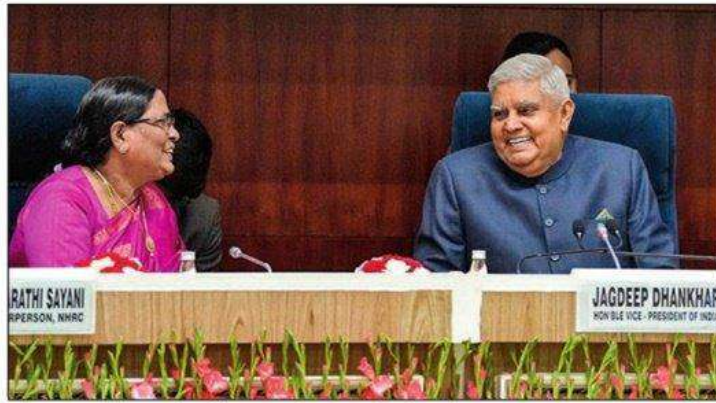
VP questions 'global silence' on attacks on region's Hindus

'Not Right To Be Too Tolerant To Such Abuses'

New Delhi: Vice-President Jagdeep Dhankhar on Friday flagged human rights violations against Hindus in India's neighbourhood and questioned the global silence, saying being "too tolerant" against such transgressions was not appropriate. Questioning the "deafening silence" of the "so-called moral preachers, custodians of human rights", Dhankhar said they stand exposed.

"They are mercenaries of something which is totally antithetical to human rights," Dhankhar said addressing the foundation day celebrations of National Human Rights Commission.

He added we are "too tolerant" and being too tolerant to such transgressions is not appropriate. "Think if you



Vice-President Dhankhar at the foundation day event of NHRC on Friday

were one of those," he said asking the people to reflect.

"Look at the kind of barbarity, traumatised experience of boys, girls, and women," the VP said, adding that religious places were being subjected to sacrilege. However, he didn't name any country.

The vice-president also cautioned that some pernicious forces were trying to show India in a "bad colour" and called for a "counter-attack" to neutralise such attempts. He also said that India does not like to be sermonised

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He described the Partition, imposition of Emergency and the 1984 anti-Sikh riots as traumatising events which "stand as sombre reminder of fragility of liberty".

He said there are "pernicious forces, that seek to unfairly taint us" & these forces have a "sinister design" to use international fora to question our human rights record.

He said there was need to neutralise such forces and they should be neutralised "by actions which exemplify,

if I may say in Indian context, 'pratighat' (counter-attack)".

The vice-president said these forces have devised indexes and rank everyone in the world to show "our nation in bad colour". He hit out at hunger index, which ranked India poorly, saying during the Covid pandemic, the govt supported over 80 crore people with free ration regardless of their caste and creed.

The VP said the "sinister forces" are driven by an agenda which is "fiscally fuelled" by people who seek to make a name for themselves. "Time to shame them. They try to create havoc with the economic system of the country."

Underlining the safety of minorities in India, he said the country is way ahead of others when it comes to preserving human rights, particularly those of minorities, the marginalised and vulnerable sections of the society.

He also noted that at the domestic front, some were trying to use human rights to further their political agenda. ११

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He also noted that at the domestic front, some were trying to use human rights to further their political agenda. In the course of his address, Dhankhar said, "Evidence in episode after episode" is piling up that the "deep state" is engaging in efforts against rising powers.

Human rights, Dhankhar underlined, cannot and should not be used as a tool of foreign policy to exert power and influence over others.

"Look at our school system- we don't have the kind of shootings that some countries claiming to be very developed

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Dhankhar was of the view that rights of other non-Hindu refugees are repeatedly invoked, "surprisingly, also in the name of human rights, when cases are filed in the Supreme Court."

History is testimony that nations have completely lost their identity by not addressing this issue. It has global repercussions from the perspective of human rights, he warned.

NHRC's acting Chairperson Vijaya Bharathi Sayani talked about the case of alleged sexual harassment of women at Sandeshkhali in West Bengal, as she recalled some of the strong words the rights panel used in its scathing report after its on-spot inquiry into the matter.

"NHRC has addressed a broad spectrum of human rights violations, including custodial deaths, bonded labour, exploitation of marginalised groups and denial of medical care," Sayani said.

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Addressing the foundation day celebrations of the National Human Rights Commission on Friday, he said we are "too tolerant" and being too tolerant to such transgressions is not appropriate. "Think if you were one of those," he said asking the people to reflect. "Look at the kind of barbarity, torture, traumatised experience of boys, girls, and women," he said, adding look



at our religious places being subjected to sacrilege.

The vice president also cautioned that some pernicious forces were trying to show India in a "bad colour" and called for a "counter-attack" to neutralise such attempts.

He also said that India does not like to be sermonised or lectured on human rights. He described Partition, imposition of Emergency and the 1984 anti-Sikh riots as traumatising events which "stand as a sombre reminder

of fragility of liberty".

Dhankhar said there are "pernicious forces, that in a structured manner, seek to unfairly seek to taint us" and these forces have a "sinister design" to use international fora to question our human rights record.

He also hit out at the hunger index which ranked India poorly, saying during the Covid pandemic, the government supported over 80 crore people with free ration regardless of their caste and creed.

The Vice President said the "sinister forces" are driven by an agenda which is "fiscally fuelled" by people who seek to make a name for themselves.

"Time to shame them. They try to create havoc with the economic system of the country".

Underlining the safety of minorities in India, he said the country is way ahead of others when it comes to preserving human rights, particularly those of minorities, the marginalised and vulnerable sections of the society.

He also noted that at the domestic front, some were trying to use human rights to further their political agenda. In the course of his address, Dhankhar said, "Evidence in episode after episode" is piling up that the "deep state" is engaging in efforts against rising powers.

Human rights, Dhankhar underlined, cannot and should not be used as a tool of foreign policy to exert power and influence over others.

"Look at our school system- we don't have the kind of shootings that some countries claiming to be very developed

have on a regular basis. Think of those nations that turn Nelson's eye to such horrendous transgressions of human rights," he said.

Dhankhar was of the view that rights of other non-Hindu refugees are repeatedly invoked, "surprisingly, also in the name of human rights, when cases are filed in the Supreme Court."

History is testimony that nations have completely lost their identity by not addressing this issue. It has global repercussions from the perspective of human rights, he warned.

NHRC's acting Chairperson Vijaya Bharathi Sayani talked about the case of alleged sexual harassment of women at Sandeshkhali in West Bengal, as she recalled some of the strong words the rights panel used in its scathing report after its on-spot inquiry into the matter.

"NHRC has addressed a broad spectrum of human rights violations, including custodial deaths, bonded labour, exploitation of marginalised groups and denial of medical care," Sayani said.

Global community failing Hindus facing human rights abuses: VP Dhankhar

PIONEER NEWS SERVICE ■
NEW DELHI

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NHRC chief invokes Sandeshkhali case at foundation day event

NEW DELHI, OCT 18

NHRC's acting Chairperson Vijaya Bharathi Sayani on Friday invoked the case of alleged sexual harassment of women at Sandeshkhali in West Bengal, as she recalled some of the strong words the rights panel used in its scathing report after its on-spot inquiry into the matter.

She made the remarks while addressing an event to mark the 31st anniversary of the National Human Rights Commission (NHRC) at the Vigyan Bhawan here with Vice President Jagdeep Dhankhar present on the dais as the chief guest.

"NHRC has addresses a broad spec-

trum of human rights violations, including custodial deaths, bonded labour, exploitation of marginalised groups and denial of medical care," Sayani said.

She also recalled the case of alleged sexual harassment of women at Sandeshkhali in West Bengal's North 24 Parganas district, and the findings of the NHRC's inquiry report published in April this year.

"Recently, the NHRC responded to grave reports of harassment and sexual assaults against women at Sandeshkhali in West Bengal. An on-spot inquiry conducted by the NHRC members revealed a climate of fear and intimidation that prevented the victims



from seeking justice," Sayani said.

The Sandeshkhali case assumed a political colour and turned into a full-blown controversy earlier this year, as a leader linked to the ruling Trinamool Congress in West Bengal was at the

centre of the charges levelled by some of the alleged women victims.

In its report that was widely published in the media, the rights panel made the observation that the "atmosphere created due to the atrocities by

the alleged accused persons rendered the victims silent", while intimidation and terror made them "reluctant to seek justice".

This "climate of terror" not only "perpetuates the cycle of abuse" but also underscores the urgent need to create a safe and supportive environment for victims to "break free from the shackles of silence", it had observed.

The political face-off over the case between the Trinamool Congress (TMC) and the Bharatiya Janata Party (BJP) also took centre stage in the run-up to the 2024 Lok Sabha elections in West Bengal.

On Wednesday, the NHRC said in a statement that since its inception on

October 12, 1993, till September 30, 2024, the commission handled 23,05,194 cases, including 2,873 which it took up suo motu, besides recommending the payment of monetary relief to the victims of human rights violations totalling more than Rs 254 crore in 8,731 cases.

Between October 1, 2023, and September 30, 2024, the commission disposed of 68,867 cases and recommended more than Rs 17.88 crore as monetary relief to the victims of rights violations in 404 cases, it added.

Pointing at the numbers, Sayani said that disposing of an "astounding" over 68,000 complaints shows the NHRC's "commitment to justice".

Dhankhar flags human rights violations against Hindus; questions global silence

NEW DELHI, OCT 18

VICE President Jagdeep Dhankhar on Friday flagged human rights violations against Hindus in India's neighbourhood and questioned the global silence, saying being "too tolerant" against such transgressions was not appropriate. Questioning the "deafening silence" of the "so-called moral preachers, custodians of human rights", he said they stand exposed.

"They are mercenaries of something which is totally antithetical to human rights," he said addressing the foundation day celebrations of the National Human Rights Commission.

He said we are "too tolerant" and being too tolerant to such transgressions is not appropriate.



"Think if you were one of those," he said asking the people to reflect.

"Look at the kind of barbarity, torture, traumatised experience of boys, girls, and women," he said, adding look at our religious places being subjected to sacrilege.

However, he did not name any country. The vice president also cautioned that some pernicious forces were trying to show India in a "bad colour" and called

for a "counter-attack" to neutralise such attempts.

He also said that India does not like to be sermonised or lectured on human rights. He described Partition, imposition of Emergency and the 1984 anti-Sikh riots as traumatising events which "stand as sombre reminder of fragility of liberty".

Dhankhar said there are "pernicious forces, that in a structured manner, seek to unfairly seek to taint us" and these forces have a "sinister design" to use international fora to question our human rights record.

He said there was need to neutralise such forces and they should be neutralised "by actions which exemplify, if I may say in Indian context, 'pratighat' (counter-attack)".

'Pernicious forces maligning India's human rights record'

Ishita Mishra

NEW DELHI

India continues to feed more than 850 million people since the COVID-19 pandemic with free rations irrespective of colour, caste and class, said Vice-President Jagdeep Dhankhar while speaking at the 31st foundation day of the National Human Rights Commission (NHRC) on Friday. He said those who talk of India's hunger situation need to reflect upon themselves.

Mr. Dhankhar appreciated the country's human rights record and termed it "unmatched".

"Bharat is way ahead of other nations when it



Jagdeep Dhankhar

comes to preservation of human rights, particularly of minorities, marginalised and vulnerable sections of society," he said while highlighting the country's "extraordinary" role as a civilisational custodian of human rights.

The Vice-President cautioned against "pernicious

forces" working to malign India's human rights record unfairly, domestically and internationally. "Every citizen of the country has to be a champion of human rights and ensure nobody manipulates them financially," he said.

NHRC acting Chairperson, Vijaya Bharathi Sayani, said that respect for individual dignity is central to the Indian ethos, rooted in ancient texts such as the Vedas and the Gita. As a home to one-sixth of humanity, India is becoming a role model in promoting individual dignity and freedom. The country's rich cultural tapestry showcases its strength in diversity, she said.

NHRC acting chief recalls 'climate of fear' in Sandeshkhali

TIMES NEWS NETWORK

New Delhi: National Human Rights Commission acting chairperson Vijaya Bharathi Sayani on Friday invoked the alleged sexual harassment of women in Sandeshkhali in West Bengal and said the spot inquiry conducted by the commission found a "climate of fear and intimidation that prevented victims from seeking justice".

Speaking at an event to mark the 31st foundation day of NHRC, Sayani said the commission had addressed landmark cases and made significant recommendations to uphold human rights in the country. She said NHRC had addressed a broad spectrum of human rights violations, including custodial deaths, bonded labour, exploitation of marginalised groups and denial of medical care. She also recalled the findings of NHRC's inquiry report on Sandeshkhali published in April.

"Recently, NHRC responded to grave reports of harassment and sexual assaults against women in Sandeshkhali in West Bengal. An on-spot inquiry conducted by NHRC members revealed a climate of fear and intimidation that prevented the victims from seeking justice," Sayani said.

NHRC secretary general Bharat Lal said in the last one year, more than 68,000 complaints were registered and almost 70,000 were disposed of.

Human rights body chief invokes Sandeshkhali case

New Delhi: NHRC's acting Chairperson Vijaya Bharathi Sayani on Friday invoked the case of alleged sexual harassment of women at Sandeshkhali in West Bengal, as she recalled some of the strong words the rights panel used in its scathing report after its on-spot inquiry into the matter.

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India's progress as a nation is closely tied to its commitment to human rights, which is deeply embedded in our civilisation and enshrined in our Constitution

VIJAYA BHARATHI SAYANI
NHRC's acting Chairperson

bers revealed a climate of fear and intimidation that prevented the victims from seeking justice," Sayani said. The Sandeshkhali case assumed a political colour and turned into a full-blown controversy earlier this year, as a leader linked to the ruling Trinamool Congress in West Bengal was at the centre of the charges levelled by some of the alleged women victims.

In its report that was widely published in the media, the rights panel made the observation that the "atmosphere created due to the atrocities by the alleged accused persons rendered the victims silent", while intimidation and terror made them "reluctant to seek justice".

This "climate of terror" not only "perpetuates the cycle of abuse" but also underscores the urgent need to create a safe and supportive environment for victims to "break free from the shackles of silence", it had observed.

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NHRC acting chief recalls 'climate of fear' in Sandeshkhali

New Delhi: NHRC acting chairperson Vijaya Bharathi Sayani on Friday invoked the alleged sexual harassment of women in West Bengal's Sandeshkhali and said the spot inquiry conducted by the panel found a "climate of fear and intimidation that prevented victims from seeking justice".

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'Pernicious forces maligning India's human rights record'

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The Vice-President cautioned against "pernicious

forces" working to malign India's human rights record unfairly, domestically and internationally. "Every citizen of the country has to be a champion of human rights and ensure nobody manipulates them financially. The national interest should not be seen with political prism but by partisanship," he said.

NHRC acting Chairperson, Vijaya Bharathi Sayani, said that respect for individual dignity is central to the Indian ethos, rooted in ancient texts such as the Vedas and the Gita. As a home to one-sixth of humanity, India is becoming a role model in promoting individual dignity and freedom, she said.



राष्ट्रीय राजधानी में एक विशेष समारोह में उठा पश्चिम बंगाल में हिंसा और कानून व्यवस्था का मामला

एनएचआरसी प्रमुख ने किया संदेशखाली का जिक्र

दिल्ली में आयोजित समारोह के मुख्य अतिथि रहे आयोग के उपाध्यक्ष जगदीप धनखड़

एजेंसियां, नयी दिल्ली

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) की कार्यवाहक अध्यक्ष विजया भारती सयानी ने शुक्रवार को बंगाल के संदेशखाली में महिलाओं के कथित यौन उत्पीड़न के मामले का जिक्र किया और इस मामले में मौके पर जाकर जांच करने के बाद आयोग द्वारा रिपोर्ट में इस्तेमाल किये गये कुछ कठोर बयानों का भी उल्लेख किया. उन्होंने दिल्ली स्थित



विज्ञान भवन में एनएचआरसी की 31वीं वर्षगांठ के अवसर पर आयोजित एक कार्यक्रम को संबोधित करते हुए यह टिप्पणी की. इस अवसर पर आयोग के उपाध्यक्ष जगदीप धनखड़ मुख्य अतिथि के रूप में मंच पर उपस्थित थे.

विजया भारती सयानी ने कहा :

एनएचआरसी ने हिरासत में मौत, बंधुआ मजदूरी, हाशिए पर पड़े समूहों का शोषण और चिकित्सा देखभाल से इनकार सहित मानवाधिकार उल्लंघन के व्यापक मामलों का समाधान किया है. उन्होंने पश्चिम बंगाल के उत्तर 24 परगना जिले के संदेशखाली में महिलाओं के कथित यौन उत्पीड़न के मामले और इस वर्ष अप्रैल में प्रकाशित एनएचआरसी की जांच रिपोर्ट के निष्कर्षों को भी याद किया. भारती सयानी ने कहा : एनएचआरसी ने हाल ही में संदेशखाली में महिलाओं के खिलाफ उत्पीड़न और यौन हमलों की गंभीर रिपोर्ट पर प्रतिक्रिया व्यक्त की. एनएचआरसी सदस्यों द्वारा मौके पर की गयी जांच में भय और धमकी का

माहौल सामने आया, जिससे पीड़ितों को न्याय मांगने में बाधा आयी."

संदेशखाली मामले ने इस वर्ष के प्रारंभ में राजनीतिक रंग ले लिया था जब पश्चिम बंगाल में सत्तारूढ़ तृणमूल कांग्रेस से जुड़े एक नेता के खिलाफ कुछ कथित महिला पीड़ितों द्वारा आरोप लगाये गये थे. मीडिया में व्यापक रूप से प्रकाशित अपनी रिपोर्ट में मानवाधिकार आयोग ने टिप्पणी की कि कथित आरोपी व्यक्तियों द्वारा किये गये अत्याचारों के कारण उत्पन्न माहौल ने पीड़ितों को चुप कर दिया, जबकि धमकी और आतंक ने उन्हें न्याय मांगने में अनिच्छुक बना दिया.

एनएचआरसी ने एक बयान में कहा कि 12 अक्टूबर 1993 को

अपनी स्थापना के बाद से 30 सितंबर 2024 तक आयोग ने 23,05,194 मामलों को संभाला, जिनमें 2,873 मामले उसने स्वयं संज्ञान में लिए. इसके अलावा आयोग ने 8,731 मामलों में मानवाधिकार उल्लंघन के पीड़ितों को 254 करोड़ रुपये से अधिक की आर्थिक राहत के भुगतान की सिफारिश की. अपने संबोधन में एनएचआरसी की कार्यवाहक अध्यक्ष ने कहा कि मानवाधिकार एक न्यायपूर्ण समाज की आधारशिला हैं, जो सभी के लिए सम्मान, स्वतंत्रता और कल्याण सुनिश्चित करने के अलावा हाशिए पर पड़े लोगों को उनके अधिकारों का दावा करने के लिए सशक्त बनाता है.

मानवाधिकार आयोग स्थापना दिवस

पड़ोस में हिंदुओं की दुर्दशा पर चुप्पी निराशाजनक: धनखड़

नई दिल्ली @ पत्रिका ब्यूरो. उपराष्ट्रपति जगदीप धनखड़ ने बांग्लादेश का नाम लिए बिना कहा कि हमारे पड़ोस में हिंदुओं की दुर्दशा का सबसे निराशाजनक पहलू तथाकथित नैतिक उपदेशकों, मानवाधिकारों के संरक्षकों की गहरी चुप्पी है। वे पूरी तरह से बेनकाब हो चुके हैं। उपराष्ट्रपति ने यह बातें राष्ट्रीय मानवाधिकार आयोग के स्थापना दिवस समारोह में कही। उन्होंने कहा, हमारे पड़ोस में महिलाओं के साथ बर्बरतापूर्ण घटनाएं हुई हैं और हमारे धार्मिक स्थलों को अपवित्र किया गया। उन्होंने देश के लोगों से इस पर गंभीरता से

सोचने और विचार करने का आह्वान किया।

भुखमरी सूचकांक पर निशाना: उपराष्ट्रपति ने भुखमरी सूचकांक पर निशाना साधते हुए कहा, किसी देश को बदनाम करने, उनके पास देशों की एक सूची है। धनखड़ ने सूचकांक बनाने वालों को चुनौती दी कि अगर कोई दिव्य आत्मा, दिव्य पारिस्थितिकी तंत्र है, तो वे भारत आएँ। कोविड के दौरान हमने सैकड़ों देशों की सहायता की। दुनिया में जब भी लोगों को मदद की आवश्यकता होती है या कोई संकट आया है, तो हमारा देश हमेशा आगे आया है।

उपराष्ट्रपति बोले- अंतरराष्ट्रीय शक्तियों के खिलाफ आवाज उठाएं पड़ोसी देशों में हिंदुओं के मानवाधिकार उल्लंघन पर चुप्पी चिंताजनक: धनखड़

एजेंसी | नई दिल्ली

उपराष्ट्रपति जगदीप धनखड़ ने पड़ोसी देशों में हिंदुओं के खिलाफ हो रहे मानवाधिकार उल्लंघन पर गहरी चिंता व्यक्त की है। उन्होंने कहा कि अंतरराष्ट्रीय समुदाय और



मानवाधिकार संगठनों की इस मुद्दे पर चुप्पी बेहद चिंताजनक है। धनखड़ ने सवाल उठाते हुए कहा कि जो संगठन दुनिया में मानवाधिकारों के संरक्षक होने का दावा करते हैं, वे हिंदुओं के खिलाफ हो रही ज्यादतियों पर चुप क्यों हैं। उन्होंने यह टिप्पणी दिल्ली में राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के स्थापना दिवस समारोह के दौरान की। उपराष्ट्रपति

ने कहा कि हिंसा, अत्याचार और बर्बरता के बावजूद, दुनिया के ये तथाकथित नैतिक उपदेशक इस मुद्दे पर मौन हैं। उपराष्ट्रपति का मानना है कि अत्यधिक सहिष्णुता दिखाना इन अपराधों को बढ़ावा दे सकता है, और भारत को इन मुद्दों पर मजबूती से आवाज उठानी चाहिए। उनका कहना है कि हमारे धार्मिक स्थलों पर हो रही अपवित्रता और महिलाओं, बच्चों पर हो रहे अत्याचार को ओर ध्यान न देना एक गंभीर चूक है।

धनखड़ ने यह भी कहा कि भारत को मानवाधिकारों पर किसी भी तरह की नसीहत बर्दाश्त नहीं करनी चाहिए, खासकर तब जब ऐसे देशों में स्वयं मानवाधिकार उल्लंघन हो रहे हैं। उन्होंने जोर देकर कहा कि यह वक्त है जब हमें इन अंतरराष्ट्रीय शक्तियों के खिलाफ आवाज उठानी चाहिए, जो भारत की छवि को खराब करने के एजेंडे पर काम कर रही है।



कुछ हानिकारक ताकतें भारत को बदनाम करने की कोशिश कर रहीं : धनखड़

नई दिल्ली, 18 अक्टूबर (प.स.): उपराष्ट्रपति जगदीप धनखड़ ने शुक्रवार को कहा कि कुछ हानिकारक ताकतें भारत को बदनाम करने की कोशिशें कर रही हैं और उन्होंने ऐसे प्रयासों को बेअसर करने के लिए 'प्रतिघात' करने का आह्वान किया। धनखड़ ने साथ ही कहा कि भारत को दूसरों से मानवाधिकारों पर उपदेश या व्याख्यान सुनना पसंद नहीं है।

उन्होंने यहां राष्ट्रीय मानवाधिकार आयोग के स्थापना दिवस समारोह को संबोधित करते हुए उन्होंने विभाजन, आपातकाल लागू किए जाने और 1984 के सिख विरोधी दंगों को ऐसी दर्दनाक घटनाएं बताया, जो 'याद दिलाती

हैं कि आजादी कितनी नाजुक होती है।'

उन्होंने कहा कि इन ताकतों का अंतर्राष्ट्रीय मंचों का इस्तेमाल कर 'हमारे मानवाधिकार रिकॉर्ड पर सवाल उठाने' का 'दुष्ट इरादा' है।

उन्होंने कहा कि ऐसी ताकतों को बेअसर करने की जरूरत है और भारतीय संदर्भ में वे इसके लिए 'प्रतिघात' शब्द का इस्तेमाल करेंगे।

उपराष्ट्रपति ने कहा कि इन ताकतों ने सूचकांक तैयार किए हैं और ये दुनिया में हर किसी को 'रैंक' दे रही हैं ताकि 'हमारे देश की खराब छवि' पेश की जा सके। उन्होंने भुखमरी सूचकांक पर भी निशाना साधा, जिसकी सूची में भारत की रैंकिंग खराब है।



हिंदू मानवाधिकार पर चुप्पी क्यों: धनखड़

■ पीटीआई, नई दिल्ली:

उपराष्ट्रपति जगदीप धनखड़ ने भारत के पड़ोस में हिंदुओं के मानवाधिकार उल्लंघन का जिक्र करते हुए इस मुद्दे पर दुनिया की चुप्पी पर सवाल उठाया है। उन्होंने कहा कि इससे कथित नैतिक उपदेशकों, मानवाधिकारों के संरक्षकों की असलियत सामने आ गई है।

उपराष्ट्रपति ने पड़ोसी देशों में हिंदुओं के खिलाफ हो रहे अन्याय पर गंभीर चिंता जताई मानवाधिकारों के संरक्षक होने का दावा करने वाले बेनकाब: धनखड़

निशाना

नई दिल्ली, विशेष संवाददाता। उपराष्ट्रपति जगदीप धनखड़ ने शुक्रवार को पड़ोसी देशों में हिंदुओं के खिलाफ हो रहे अन्याय और मानवाधिकारों के हनन पर गंभीर चिंता जाहिर की। भारत के पड़ोस में हिंदुओं के खिलाफ हो रहे अन्याय के खिलाफ वैश्विक चुप्पी पर सवाल खड़े करते हुए उन्होंने कहा कि 'नैतिकता की कालत और मानवाधिकारों के संरक्षक होने के दावा करने वाले पूरी तरह से बेनकाब हो गए हैं।'

राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) के 31वें स्थापना दिवस समारोह को संबोधित करते हुए उपराष्ट्रपति ने कहा कि 'हम बहुत ही सहिष्णु हैं और इस तरह के उल्लंघन के खिलाफ अधिक सहिष्णु होना उचित नहीं है।' उपराष्ट्रपति ने लोगों से आत्मचिंतन करने की अपील करते हुए कहा कि 'सोचें कि क्या आप उनमें से एक थे। उन्होंने हाल ही में बांग्लादेश में हिंदुओं के खिलाफ लगातार हो रही कथित हिंसा की पृष्ठभूमि में यह बात की और इसे गंभीर चिंता का विषय बताया। हालांकि, उपराष्ट्रपति ने अपने संबोधन में किसी देश का नाम नहीं



नई दिल्ली में शुक्रवार को एनएचआरसी के स्थापना दिवस समारोह को संबोधित करते उपराष्ट्रपति जगदीप धनखड़। • प्रे

लिया। उन्होंने साफ किया हमारे धार्मिक स्थलों पर अपवित्रता की जा रही है। उन्होंने यह भी कहा कि भारत मानवाधिकारों पर उपदेश या व्याख्यान सुनना पसंद नहीं करता।

उपराष्ट्रपति धनखड़ ने देश के विभाजन, आपातकाल लागू किए जाने और 1984 के सिख विरोधी दंगों की घटनाओं का जिक्र किया और कहा कि ये सभी हमें 'स्वतंत्रता की नाजुकता की गंभीर याद दिलाती हैं।' उन्होंने कहा कि कुछ हानिकारक ताकतें हैं, जो एक सुनियोजित तरीके से भारत की गलत छवि पेश करके कलंकित करने का प्रयास कर रही हैं। साथ ही उन्होंने लोगों से ऐसे प्रयासों को बेअसर करने के लिए प्रतिघात करने की अपील की।

उपराष्ट्रपति ने वैश्विक चुप्पी पर सवाल उठाए

समारोह के दौरान उपराष्ट्रपति जगदीप धनखड़ ने मानवाधिकारों पर वैश्विक चुप्पी पर सवाल उठाने के साथ ही कहा कि घरेलू मोर्चे पर कुछ लोग अपने राजनीतिक एजेंडे को आगे बढ़ाने के लिए मानवाधिकारों का इस्तेमाल करने का प्रयास कर रहे हैं। उन्होंने कहा कि एक के बाद एक प्रकरण में सबूत मिल रहे हैं कि 'डीप स्टेट' उभरती शक्तियों के खिलाफ प्रयासों में शामिल है। उपराष्ट्रपति

जगदीप धनखड़ ने कहा कि मानवाधिकारों का इस्तेमाल दूसरों पर शक्ति और प्रभाव डालने के लिए विदेश नीति के उपकरण के रूप में नहीं किया जा सकता है और न ही किया जाना चाहिए। उपराष्ट्रपति जगदीप धनखड़ ने कहा कि 'नाम लेना और शर्मिंदा करना कूटनीति' का एक घटिया रूप है। उन्होंने कहा कि आपको केवल वही उपदेश देना चाहिए जो आप खुद करते हैं।

अपने संबोधन में उपराष्ट्रपति ने हाल ही में जारी भुखमरी सूचकांक पर निशाना साधते हुए कहा कि इन ताकतों ने हमारे देश को बुरा दिखाने के लिए दुनिया में सभी के सूचकांक और रैंक तैयार किए हैं।

हमारा देश दूसरों से बहुत आगे : उपराष्ट्रपति ने कहा कि कोरोना महामारी के दौरान सरकार ने जाति और धर्म की परवाह किए बगैर 80 करोड़ से अधिक लोगों को मुफ्त राशन दिया। उन्होंने भारत में अल्पसंख्यकों की सुरक्षा को रेखांकित करते हुए कहा कि मानवाधिकारों के संरक्षण के मामले में हमारा देश दूसरों से बहुत आगे है, खासकर अल्पसंख्यकों, समाज के हाशिए पर पड़े और कमजोर वर्गों के

लोगों के मानवाधिकारों के बारे में।

संदेशखाली का जिक्र : इस मौके पर राष्ट्रीय मानवाधिकार आयोग की कार्यवाहक अध्यक्ष विजया भारती सयानी ने बांग्ला के संदेशखाली में महिलाओं के कथित यौन उत्पीड़न के मामले का जिक्र किया।

अब तक 23 लाख से अधिक मामलों पर विचार किया : आयोग ने बुधवार को जारी अपने एक बयान में कहा था कि 12 अक्टूबर, 1993 को अपनी स्थापना के बाद से 30 सितंबर, 2024 तक आयोग ने 23,05,194 मामलों पर विचार किया और समुचित आदेश पारित किया। इनमें से 2,873 मामले पर आयोग ने स्वतः संज्ञान लिया।

मानवाधिकारों के संरक्षक होने का दावा करने वाले बेनकाब:धनखड़

नई दिल्ली, विशेष संवाददाता। उपराष्ट्रपति जगदीप धनखड़ ने शुक्रवार को पड़ोसी देशों में हिंदुओं के खिलाफ हो रहे अन्याय और मानवाधिकारों के हनन पर गंभीर चिंता जाहिर की। भारत के पड़ोस में हिंदुओं के खिलाफ हो रहे अन्याय के खिलाफ वैश्विक चुप्पी पर सवाल खड़े करते हुए उन्होंने कहा कि 'नैतिकता की वकालत और मानवाधिकारों के संरक्षक होने के दावा करने वाले पूरी तरह से बेनकाब हो गए हैं।' राष्ट्रीय मानवाधिकार आयोग

(एनएचआरसी) के 31वें स्थापना दिवस समारोह को संबोधित करते हुए उपराष्ट्रपति ने कहा कि 'हम बहुत ही सहिष्णु हैं और इस तरह के उल्लंघन के खिलाफ अधिक सहिष्णु होना उचित नहीं है।' उपराष्ट्रपति ने लोगों से आत्मचिंतन करने की अपील करते हुए कहा कि 'सोचें कि क्या आप उनमें से एक थे। उन्होंने हाल ही में बांग्लादेश में हिंदुओं के खिलाफ लगातार हो रही कथित हिंसा की पृष्ठभूमि में यह बात की और इसे गंभीर चिंता का विषय बताया।

देश की छवि खराब कर रही है हानिकारक ताकते

धनखड़ ने पड़ोस में हिंदुओं के मानवाधिकार उल्लंघन को लेकर वैश्विक चुप्पी पर सवाल उठाया

नवी दिल्ली। उपराष्ट्रपति जगदीप धनखड़ ने भारत के पड़ोस में हिंदुओं के मानवाधिकार उल्लंघन का जिक्र करते हुए इस मुद्दे को लेकर दुनिया की चुप्पी पर शुक्रवार को सवाल उठाया और कहा कि इस तरह के उल्लंघन के प्रति अत्याधिक सहिष्णु होना उचित नहीं है।

धनखड़ ने तथाकथित नैतिक उपदेशकों, मानवाधिकारों के संरक्षकों को गहरी चुप्पी पर सवाल उठाते हुए कहा कि उनकी असलियत सामने आ गई है। उन्होंने राष्ट्रीय मानवाधिकार आयोग के स्थापना दिवस समारोह को संबोधित करते हुए कहा कि वे ऐसी चीज के भाड़े के टट्टू हैं जो पूरी तरह से मानवाधिकारों के प्रतिकूल हैं। उन्होंने कहा कि हम बहुत सहिष्णु हैं और इस तरह के अपराधों के प्रति अत्याधिक सहिष्णु होना उचित नहीं है। धनखड़ ने लोगों से आत्मचिंतन करने की अपील करते हुए कहा कि सोचिए कि क्या आप भी उनमें से एक हैं। उन्होंने कहा कि लड़के, लड़कियों और महिलाओं को किस तरह की बर्बरता एवं यातना और मानसिक आघात झेलना पड़ता है,



उस पर गौर कीजिए। उन्होंने कहा कि देखिए कि हमारे धार्मिक स्थलों को अपवित्र किया जा रहा है। बहरहाल, उन्होंने किसी देश का नाम नहीं लिया। उपराष्ट्रपति धनखड़ ने साथ ही कहा कि कुछ हानिकारक ताकते भारत की खराब छवि पेश करने की कोशिश कर रही हैं और उन्होंने ऐसे प्रयासों को बेअसर करने के लिए प्रतिघात करने का आह्वान

किया। धनखड़ ने साथ ही कहा कि भारत को दूसरों से मानवाधिकारों पर उपदेश या व्याख्यान सुनना पसंद नहीं है। उन्होंने विभाजन, आपातकाल लागू किए जाने और 1984 के सिख निरोधी दंगों को ऐसी दर्दनाक घटनाएं बताया, जो याद दिलाती हैं कि आजादी कितनी नाजुक होती है। धनखड़ ने कहा कि कुछ ऐसी हानिकारक

ताकतें हैं जो एक सुनियोजित रूप से हमें अनुचित तरीके से कलंकित करना चाहती हैं। उन्होंने कहा कि इन ताकतों का अंतरराष्ट्रीय मंचों का इस्तेमाल कर हमारे मानवाधिकार रिकॉर्ड पर सवाल उठाने का दुष्ट इरादा है। उन्होंने कहा कि ऐसी ताकतों को बेअसर करने की जरूरत है और उन्हें ऐसी कार्रवाइयों के जरिए बेअसर किया जाना चाहिए जो, अगर मैं भारतीय संदर्भ में कहूँ तो प्रतिघात का उदाहरण हों। उपराष्ट्रपति ने कहा कि इन ताकतों ने सूचकांक तैयार किए हैं और ये दुनिया में हर किसी को रैक दे रही हैं ताकि हमारे देश की खराब छवि पेश की जा सके। उन्होंने भुखमरी सूचकांक पर भी निशाना साधा, जिसकी सूची में भारत की रैंकिंग खराब है। उन्होंने कहा कि कोरोना वायरस महामारी के दौरान सरकार ने जाति और पंथ की परवाह किए बिना 80 करोड़ से अधिक लोगों को मुफ्त राशन उपलब्ध कराया। उपराष्ट्रपति ने कहा कि दुष्ट ताकतें एक ऐसे एजेंडे से प्रेरित हैं, जिसे वे लगे वित्तीय रूप से बढ़ावा देते हैं जो प्रसिद्धि हासिल करना चाहते हैं।

डीएम ने राष्ट्रीय मानवाधिकार आयोग मामलों की समीक्षा

<https://www.livehindustan.com/bihar/hajipur/story-dm-yashpal-meena-reviews-cwjc-cases-with-officials-in-hajipur-201729277435152.html>

हाजीपुर। नि.सं. डीएम ने राष्ट्रीय मानवाधिकार आयोग मामलों की समीक्षा डीएम ने राष्ट्रीय मानवाधिकार आयोग मामलों की समीक्षा डीएम ने राष्ट्रीय मानवाधिकार आयोग मामलों की समीक्षा

हाजीपुर। नि.सं. सीडब्ल्यूजेसी, एमजेसी, **राष्ट्रीय मानवाधिकार आयोग**, लोकायुक्त से प्राप्त मामलों की शुक्रवार को डीएम यशपाल मीणा ने विभाग के अधिकारियों के साथ समीक्षा बैठक की। इस दौरान ने निर्देश दिया कि किसी भी मामले में न्यायालय में पूर्ण निष्पादन होने तक उसे पर नजर रखने का निर्देश दिया। पदाधिकारी किसी भी सीडब्ल्यूजेसी मामले में अपने वरीय कार्यालय को पत्र लिखकर अपने कर्तव्य को समाप्त समझने लगते हैं, जिस कारण मामला एमजीसी में बदल जाता है। मामला पूर्ण रूप से समाप्त होने तक उसकी जानकारी रखने का सख्त निर्देश दिया है। बैठक में प्रभारी पदाधिकारी जिला विधि शाखा, जिला स्थापना शाखा, जिला सामान्य शाखा, अपर जिला दंडाधिकारी (आपदा), असैनिक शल्य चिकित्सक सह मुख्य चिकित्सा पदाधिकारी वरीय उपसमाहर्ता एवं अन्य पदाधिकारी उपस्थित रहे।

धनखड़ ने पड़ोस में हिंदुओं के खिलाफ मानवाधिकारों के उल्लंघन को चिह्नित किया; वैश्विक चुप्पी पर सवाल

<https://aimamedia.org/newsdetails.aspx?com=yes&nid=338794>

नई दिल्ली: उपराष्ट्रपति जगदीप धनखड़ ने शुक्रवार को भारत के पड़ोस में हिंदुओं के खिलाफ मानवाधिकारों के उल्लंघन को चिह्नित किया और वैश्विक चुप्पी पर सवाल उठाया और कहा कि ऐसे अपराधों के खिलाफ "बहुत अधिक सहिष्णु" होना उचित नहीं है।

"तथाकथित नैतिक उपदेशकों, मानवाधिकारों के संरक्षकों" की "बहरा कर देने वाली चुप्पी" पर सवाल उठाते हुए उन्होंने कहा कि वे बेनकाब हो गए हैं।

राष्ट्रीय मानवाधिकार आयोग के स्थापना दिवस समारोह को संबोधित करते हुए उन्होंने कहा, "वे किसी ऐसी चीज़ के भाड़े के सैनिक हैं जो मानवाधिकारों के लिए पूरी तरह से प्रतिकूल है।"

VP Dhankhar Criticizes Global Silence on Hindu Rights Violations

<https://www.devdiscourse.com/article/law-order/3126525-nhracs-milestone-champions-of-human-rights-in-india>

Vice President Jagdeep Dhankhar addresses human rights violations against Hindus in India's neighborhood, criticizing the global community's lack of response. In his speech at the National Human Rights Commission, he calls for action against forces attempting to tarnish India's reputation and emphasizes India's commitment to human rights.

Devdiscourse News Desk | New Delhi | Updated: 18-10-2024 15:22 IST | Created: 18-10-2024 15:22 IST

Vice President Jagdeep Dhankhar has raised concerns over the human rights violations against Hindus in neighboring countries, condemning the global silence on the issue. Speaking at the **National Human Rights Commission's** foundation day celebrations, he criticized international moral preachers for their inaction.

Dhankhar highlighted the atrocities faced by Hindus, urging reflection on the severity of these incidents. He emphasized India's strong stance on human rights and cautioned against forces that aim to tarnish its image with false narratives. Dhankhar also argued against the misuse of human rights as a tool in foreign policy.

The Vice President pointed to historic events like Partition and the 1984 anti-Sikh riots as reminders of the fragility of liberty. He stressed the need for India to counteract international scrutiny that unfairly paints the nation in a negative light. He expressed discontent with global indices undermining India's efforts.

Jagdeep Dhankhar flags human rights violations against Hindus in neighbourhood; questions global silence

<https://www.telegraphindia.com/india/jagdeep-dhankhar-flags-human-rights-violations-against-hindus-in-neighbourhood-questions-global-silence/cid/2056488>

Questioning the 'deafening silence' of the 'so-called moral preachers, custodians of human rights', he said they stand exposed

PTI New Delhi Published 18.10.24, 03:31 PM

Vice President Jagdeep Dhankhar on Friday flagged human rights violations against Hindus in India's neighbourhood and questioned the global silence, saying being "too tolerant" against such transgressions was not appropriate.

Questioning the "deafening silence" of the "so-called moral preachers, custodians of human rights", he said they stand exposed.

"They are mercenaries of something which is totally antithetical to human rights," he said addressing the foundation day celebrations of the **National Human Rights Commission**.

He said we are "too tolerant" and being too tolerant to such transgressions is not appropriate.

"Think if you were one of those," he said asking the people to reflect.

"Look at the kind of barbarity, torture, traumatised experience of boys, girls, and women," he said, adding look at our religious places being subjected to sacrilege.

However, he did not name any country.

The vice president also cautioned that some pernicious forces were trying to show India in a "bad colour" and called for a "counter-attack" to neutralise such attempts.

He also said that India does not like to be sermonised or lectured on human rights.

He described Partition, imposition of Emergency and the 1984 anti-Sikh riots as traumatising events which "stand as sombre reminder of fragility of liberty".

Dhankhar said there are "pernicious forces, that in a structured manner, seek to unfairly seek to taint us" and these forces have a "sinister design" to use international fora to question our human rights record.

He said there was need to neutralise such forces and they should be neutralised "by actions which exemplify, if I may say in Indian context, 'pratighat' (counter-attack)".

The vice president said these forces have devised indexes and rank everyone in the world to show "our nation in bad colour".

He also hit out at the hunger index which ranked India poorly, saying during the Covid pandemic, the government supported over 80 crore people with free ration regardless of their caste and creed.

The vice president said the "sinister forces" are driven by an agenda which is "fiscally fuelled" by people who seek to make a name for themselves.

"Time to shame them. They try to create havoc with the economic system of the country".

Underlining the safety of minorities in India, he said the country is way ahead of others when it comes to preserving human rights, particularly those of minorities, the marginalised and vulnerable sections of the society.

He also noted that at the domestic front, some were trying to use human rights to further their political agenda.

In the course of his address, Dhankhar said, "Evidence in episode after episode" is piling up that the "deep state" is engaging in efforts against rising powers.

Human rights, Dhankhar underlined, cannot and should not be used as a tool of foreign policy to exert power and influence over others.

"Naming and shaming is a degraded form of diplomacy. You have to preach only what you practice," he said.

"Look at our school system- we don't have the kind of shootings that some countries claiming to be very developed have on a regular basis. Think of those nations that turn Nelson's eye to such horrendous transgressions of human rights," he said.

Dhankhar was of the view that rights of other non-Hindu refugees are repeatedly invoked, "surprisingly, also in the name of human rights, when cases are filed in the Supreme Court." This, he asserted, exposes a political agenda aimed at disrupting the demographic balance of the country, which could have global repercussions.

History is testimony that nations have completely lost their identity by not addressing this issue. It has global repercussions from the perspective of human rights, he warned.

न्यायिक हिरासत में मारे गए लोगों के पिरजनों को मिलेगा मुआवजा, एनएचआरसी ने 4.5 करोड़ रुपये देने का किया ऐलान

<https://jantaserishta.com/others/families-of-those-killed-in-judicial-custody-will-get-compensation-nhrc-announces-rs-45-crore-3591613>

janta se rishta.com 18 Oct 2024 8:33 AM

नई दिल्ली: जेलों में होने वाली ज्यादतियों की याद दिलाते हुए राष्ट्रीय मानवाधिकार आयोग(एनएचआरसी) ने न्यायिक हिरासत में मौत का शिकार होने वाले 89 लोगों के परिजनों को 4.5 करोड़ रुपये से अधिक की आर्थिक राहत देने की सिफारिश की है। इनके मामलों का निपटारा अप्रैल-सितंबर 2024 के बीच अधिकार आयोग द्वारा किया गया था। गृह मंत्रालय के आधिकारिक आंकड़ों के अनुसार, विचाराधीन कैदियों और सजा काट रहे जेल कैदियों की मौत के मामले मानवाधिकार आयोग के पास पहुंचने वाले मामलों में सबसे बड़ा हिस्सा हैं। चार अक्टूबर तक ऐसे 2,109 मामले निपटान के लिए लंबित थे।

चालू वित्त वर्ष में एनएचआरसी द्वारा न्यायिक हिरासत में मौत के सबसे अधिक 32 मामले मई में निपटाए गए, जबकि अप्रैल में दूसरे सबसे अधिक 25 ऐसे मामलों का निपटारा किया गया। पिछले वर्षों के अलावा, चालू वित्त वर्ष में एनएचआरसी द्वारा न्यायिक हिरासत में मौत के कुल 186 मामले दर्ज किए गए। अप्रैल से अब तक, मानवाधिकार आयोग ने 141 मामलों का निपटारा किया है, जिनमें से 89 मामलों में जेल अधिकारियों और राज्य सरकारों को चूक का दोषी पाया गया।

पुलिस हिरासत में मृत्यु और पुलिस मुठभेड़ में मृत्यु, एनएचआरसी के पास लंबित शिकायतों की अगली दो श्रेणियां हैं, जिनमें क्रमशः 265 और 201 मामले निपटान के लिए लंबित हैं। न्यायिक हिरासत में मृत्यु से संबंधित शिकायतों के लंबित रहने और नियमित प्रवाह का अंदाजा इस तथ्य से लगाया जा सकता है कि पिछले एक दशक में एनएचआरसी को प्रतिवर्ष प्राप्त होने वाली सूचनाओं की संख्या औसतन 1,500 से अधिक रही है। 2. रूस प्रधानमंत्री मोदी द्वारा व्यक्त की गई चिंता के लिए आभारी है: Putin said Top 0.1% ₹155.12 दिलचस्प बात यह है कि बलात्कार/अपहरण, बिजली का झटका या पुलिस गोलीबारी में मौत सहित मानवाधिकार उल्लंघन के विभिन्न मामलों में एनएचआरसी द्वारा आदेशित 7.36 करोड़ रुपये की आर्थिक राहत में से, चालू वित्त वर्ष के पहले नौ महीनों में, अकेले न्यायिक हिरासत के पीड़ितों को 4.5 करोड़ रुपये दिए गए।

न्यायिक हिरासत में होने वाली मौतों को रोकने के लिए, एनएचआरसी ने यातना और हिरासत में हिंसा के खिलाफ सख्त कानूनों के कार्यान्वयन की सिफारिश की है, ताकि अपराधियों के लिए प्रभावी प्रवर्तन और जवाबदेही सुनिश्चित हो सके। पीड़ितों के लिए आर्थिक राहत की सिफारिशों के अलावा, आयोग न्यायिक हिरासत में हुई मौतों के मामलों में दोषी लोक सेवकों के खिलाफ अनुशासनात्मक या विभागीय कार्रवाई

का भी सुझाव देता है। हिरासत में हुई मौतों पर एनएचआरसी के दिशा-निर्देशों के अनुसार, जिला मजिस्ट्रेट और पुलिस अधीक्षकों को हिरासत में हुई मौतों की किसी भी घटना की सूचना घटना के 24 घंटे के भीतर या घटना के बारे में पता चलने पर एनएचआरसी को देनी चाहिए। मृतक के परिवार को जल्द राहत देने के लिए, एनएचआरसी ने पीड़ित मुआवजा योजनाओं की स्थापना की भी सिफारिश की है, जो एफआईआर की आवश्यकता के बिना सुलभ हों, ताकि यह सुनिश्चित हो सके कि हिरासत में हुई हिंसा के पीड़ितों को समय पर कानूनी सहायता और नागरिक समाज संगठनों से समर्थन मिले।

न्यायिक हिरासत में मारे गए लोगों के परिजनों को मिलेगा मुआवजा, एनएचआरसी ने 4.5 करोड़ रुपये देने का किया ऐलान

<https://www.hindektatimes.com/107287/>

Families of those killed in judicial custody will get compensation, NHRC announced to give Rs 4.5 crore

Hind Ekta Times 21 hours ago

नई दिल्ली: जेलों में होने वाली ज्यादतियों की याद दिलाते हुए **राष्ट्रीय मानवाधिकार आयोग(एनएचआरसी)** ने न्यायिक हिरासत में मौत का शिकार होने वाले 89 लोगों के परिजनों को 4.5 करोड़ रुपये से अधिक की आर्थिक राहत देने की सिफारिश की है। इनके मामलों का निपटारा अप्रैल-सितंबर 2024 के बीच अधिकार आयोग द्वारा किया गया था।

गृह मंत्रालय के आधिकारिक आंकड़ों के अनुसार, विचाराधीन कैदियों और सजा काट रहे जेल कैदियों की मौत के मामले मानवाधिकार आयोग के पास पहुंचने वाले मामलों में सबसे बड़ा हिस्सा हैं। चार अक्टूबर तक ऐसे 2,109 मामले निपटान के लिए लंबित थे।

चालू वित्त वर्ष में एनएचआरसी द्वारा न्यायिक हिरासत में मौत के सबसे अधिक 32 मामले मई में निपटाए गए, जबकि अप्रैल में दूसरे सबसे अधिक 25 ऐसे मामलों का निपटारा किया गया।

पिछले वर्षों के अलावा, चालू वित्त वर्ष में एनएचआरसी द्वारा न्यायिक हिरासत में मौत के कुल 186 मामले दर्ज किए गए। अप्रैल से अब तक, मानवाधिकार आयोग ने 141 मामलों का निपटारा किया है, जिनमें से 89 मामलों में जेल अधिकारियों और राज्य सरकारों को चूक का दोषी पाया गया।

पुलिस हिरासत में मृत्यु और पुलिस मुठभेड़ में मृत्यु, एनएचआरसी के पास लंबित शिकायतों की अगली दो श्रेणियां हैं, जिनमें क्रमशः 265 और 201 मामले निपटान के लिए लंबित हैं।

न्यायिक हिरासत में मृत्यु से संबंधित शिकायतों के लंबित रहने और नियमित प्रवाह का अंदाजा इस तथ्य से लगाया जा सकता है कि पिछले एक दशक में एनएचआरसी को प्रतिवर्ष प्राप्त होने वाली सूचनाओं की संख्या औसतन 1,500 से अधिक रही है।

दिलचस्प बात यह है कि बलात्कार/अपहरण, बिजली का झटका या पुलिस गोलीबारी में मौत सहित मानवाधिकार उल्लंघन के विभिन्न मामलों में एनएचआरसी द्वारा आदेशित 7.36 करोड़ रुपये की आर्थिक राहत में से, चालू वित्त वर्ष के पहले नौ महीनों में, अकेले न्यायिक हिरासत के पीड़ितों को 4.5 करोड़ रुपये दिए गए।

न्यायिक हिरासत में होने वाली मौतों को रोकने के लिए, एनएचआरसी ने यातना और हिरासत में हिंसा के खिलाफ सख्त कानूनों के कार्यान्वयन की सिफारिश की है, ताकि अपराधियों के लिए प्रभावी प्रवर्तन और जवाबदेही सुनिश्चित हो सके।

पीड़ितों के लिए आर्थिक राहत की सिफारिशों के अलावा, आयोग न्यायिक हिरासत में हुई मौतों के मामलों में दोषी लोक सेवकों के खिलाफ अनुशासनात्मक या विभागीय कार्रवाई का भी सुझाव देता है। हिरासत में हुई मौतों पर एनएचआरसी के दिशा-निर्देशों के अनुसार, जिला मजिस्ट्रेट और पुलिस अधीक्षकों को हिरासत में हुई मौतों की किसी भी घटना की सूचना घटना के 24 घंटे के भीतर या घटना के बारे में पता चलने पर एनएचआरसी को देनी चाहिए।

मृतक के परिवार को जल्द राहत देने के लिए, एनएचआरसी ने पीड़ित मुआवजा योजनाओं की स्थापना की भी सिफारिश की है, जो एफआईआर की आवश्यकता के बिना सुलभ हों, ताकि यह सुनिश्चित हो सके कि हिरासत में हुई हिंसा के पीड़ितों को समय पर कानूनी सहायता और नागरिक समाज संगठनों से समर्थन मिले।

Evening brief: Delhi gov't's plan to tackle pollution; VP Dhankhar flags human rights violations against Hindus & more

<https://www.hindustantimes.com/india-news/evening-brief-vp-dhankhar-flags-human-rights-violations-against-hindus-delhi-govts-plan-to-tackle-pollution-more-101729253903107.html>

ByHT News Desk Oct 18, 2024 06:48 PM IST

A brief of the biggest headlines, recommended stories, and a special collection of news items that you should check out.

Vice President Jagdeep Dhankhar addressed concerns over human rights during the 31st anniversary of the **National Human Rights Commission (NHRC)** on Friday, warning of “pernicious forces” that aim to tarnish India’s reputation internationally. He highlighted the need for vigilance against these forces and acknowledged the post-poll violence in West Bengal during his governorship, calling it an isolated but troubling incident. Despite such challenges, Dhankhar asserted that India has made significant progress in human rights, emphasizing the importance of equality and dignity for all. He urged collective responsibility for protecting these rights, stressing that respecting others' rights is essential to democracy and the Constitution. Dig deeper

As air quality concerns rise in Delhi, Environment Minister Gopal Rai announced the formation of a coordination committee to tackle local pollution sources at 13 hotspots where the Air Quality Index (AQI) has reached “very poor” levels, exceeding 300. While the overall air quality is classified as “poor,” these areas—Narela, Bawana, Mundka, Wazirpur, Rohini, R K Puram, Okhla, Jahangirpuri, Anand Vihar, Punjabi Bagh, Mayapuri, and Dwarka Sector-8—are particularly affected. The committee, led by deputy commissioners and supported by DPCC engineers, will provide daily reports and deploy mobile anti-smog guns to address dust pollution, a major contributor to poor air quality. Dig deeper

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17-year-old ISIS supporter held for planned attack on non-Muslims in Singapore Dig deeper

Sports Going

Virat Kohli recently became the fourth Indian batter to score 9,000 runs in Test cricket, achieving this milestone in 197 innings. His journey from 8,000 to 9,000 runs took 28 matches, a target he pursued since 2022. In the Bengaluru Test, Kohli also made his 536th international appearance, surpassing MS Dhoni's record and becoming the second-most capped Indian player, behind Sachin Tendulkar. Additionally, he previously set the record as the fastest player to reach 27,000 international runs. In the ongoing Test against New Zealand, India started strong, with Rohit Sharma leading the charge alongside Kohli and Sarfaraz. Dig deeper

Its Trending

A YouTuber with over 1.5 million subscribers, Ishan Sharma, recently faced a setback when a candidate he offered a video editor position in Bengaluru backed out at the last minute. The applicant, a BSc Computer Science student at IIT Madras, explained in an email that leaving campus at this stage was not the right choice for him and emphasized that his decision was final. While he praised Sharma's offer, speculation arose on social media regarding low salary concerns, with some users suggesting the YouTuber should hire experienced professionals instead of students. Sharma shared the email and sought advice from his followers on X. Dig deeper

That's all we have at this hour in our evening briefing. Catch you tomorrow morning

NHRC orders Rs 4.5 cr relief for 89 judicial custody death victims in 2024-25

<https://www.socialnews.xyz/2024/10/17/nhrc-orders-rs-4-5-cr-relief-for-89-judicial-custody-death-victims-in-2024-25/>

Posted By: Gopi October 17, 2024

New Delhi, Oct 17 (SocialNews.XYZ) In a grim reminder of the excesses committed in prisons, the National Human Rights Commission has recommended monetary relief of over Rs 4.5 crore to 89 judicial custody death victims whose cases were disposed of by the rights panel between April-September 2024.

Deaths of under-trials and prison inmates serving sentences form the largest chunk of cases that land at the doorstep of the rights panel which had 2,109 such cases awaiting disposal till October 4, official data with the Ministry of Home Affairs showed.

In the current financial year, the maximum number of 32 judicial custody death cases were settled by the NHRC in May while the second highest number of 25 such cases were disposed of in April.

Apart from the spillover from previous years, a total of 186 judicial custody death cases were registered by the NHRC in the current financial year. Since April, the rights panel has disposed of 141 cases out of which jail authorities and state governments were found to be guilty of lapses in 89 matters.

Deaths in police custody and deaths in police encounters are the next two large categories of complaints pending with the **NHRC**, with 265 and 201 matters, respectively, awaiting disposal.

The backlog and regular flow of complaints related to judicial custody deaths can be gauged from the fact that the number of intimations received by NHRC annually has remained, on average, above 1,500 over the past decade.

Interestingly, out of the Rs 7.36 crore monetary relief ordered by the NHRC, in different cases of rights violation including rape/abduction, electrocution or death in police firing, in the first nine months of the current financial year, Rs 4.5 crore were given to victims of judicial custody victims alone.

To prevent judicial custody deaths, the NHRC recommends the implementation of strict laws against torture and custodial violence, ensuring effective enforcement and accountability for perpetrators.

Apart from the recommendations for monetary relief for the victims, the Commission also suggests disciplinary or departmental action against errant public servants in cases of judicial custody deaths.

As per NHRC guidelines on custody deaths, District Magistrates and Superintendents of Police must report any incidents of custodial death to the NHRC within 24 hours of occurrence or upon becoming aware of the incident. Failure to do so may imply an attempt to conceal the event.

For early relief for a victim's family, the NHRC has also recommended the establishment of victim compensation schemes that are accessible without the need for an FIR, ensuring that victims of custodial violence receive timely legal aid and support from civil society organizations



NHRC asks Delhi govt to submit report on rape of Odisha woman

<https://www.newindianexpress.com/amp/story/states/odisha/2024/Oct/18/nhrc-asks-delhi-govt-to-submit-report-on-rape-of-odisha-woman>

Express News Service Updated:18th Oct, 2024 at 9:42 AM

BHUBANESWAR: The **National Human Rights Commission (NHRC)** has summoned the Delhi government seeking a detailed report in connection with the alleged rape of a woman from Odisha in the national capital last week.

Taking cognisance of the matter from media reports and a petition filed by Supreme Court lawyer Radhakanta Tripathy, the apex rights panel has asked the chief secretary and police commissioner of Delhi to submit the report within two weeks.

They have been directed to mention the present health status of the victim, police investigation and the steps taken to provide relief and rehabilitation to her.

“The incident is indeed horrific. Even after many incidents of sexual assault on women in Delhi and nearby areas, the authorities seem to have not learnt any lessons. Such incidents indicate that the women and other vulnerable sections of the society are not safe and they can be easily targeted by the anti-social elements at their free will,” the order stated.

On October 10, a 34-year-old woman from the state was allegedly raped and dumped in Sarai Kale Khan area of Delhi. The woman had left her home in 2023 and was living with another woman in Katwaria Sarai area of Delhi. She was living on the streets of Delhi following some disputes with the woman in August.

“The incident indicates that probably the victim was not able to get any relief from the authorities of the Delhi government to ensure a safe shelter for her after leaving the place where she was residing with another woman which is a matter of concern,” the commission observed.

Seeking reports on the steps taken or proposed to be taken to ensure that such incidents violating the right to dignity of the women do not recur in future, the NHRC has warned personal appearance of the authority concerned, in case the report is not received within the stipulated time.

NHRC's Milestone: Champions of Human Rights in India

<https://www.devdiscourse.com/article/law-order/3126525-nhracs-milestone-champions-of-human-rights-in-india>

NHRC acting Chairperson Vijaya Bharathi Sayani highlighted key human rights cases, including the Sandeshkhali harassment incident, during the commission's 31st anniversary celebration. She emphasized NHRC's commitment to justice and India's role as a human rights leader, citing over 68,000 cases resolved and significant monetary relief granted to victims.

Devdiscourse News Desk | New Delhi | Updated: 18-10-2024 15:22 IST | Created: 18-10-2024 15:22 IST

The **National Human Rights Commission (NHRC)**, under the aegis of acting Chairperson Vijaya Bharathi Sayani, commemorated its 31st anniversary with significant discussions on pressing issues. Among these, the case of alleged sexual harassment in Sandeshkhali, West Bengal, drew attention, highlighting the NHRC's rigorous inquiry and subsequent report.

Sayani addressed an audience at Vigyan Bhawan, with Vice President Jagdeep Dhankhar in attendance, underscoring the NHRC's vast remit over diverse human rights issues from custodial deaths to exploitation of marginalized communities. Sandeshkhali's incidence was cited as a stark reminder of the prevailing challenges.

Amidst political tensions between the Trinamool Congress and BJP surrounding the Sandeshkhali case, Sayani reaffirmed NHRC's dedication to fostering a safe environment for justice. Since its inception, the commission has dealt with over 23 lakh cases, offering substantial financial relief to victims and setting strong precedents in India's human rights journey.

NHRC Marks Milestone Amidst Controversy: Advocating for Human Rights

<https://www.devdiscourse.com/article/law-order/3127208-nhrc-marks-milestone-amidst-controversy-advocating-for-human-rights>

The NHRC marked its 31st anniversary with acting Chairperson Vijaya Bharathi Sayani highlighting significant human rights cases. Among them was the Sandeshkhali sexual harassment case, accentuated by political tensions in West Bengal. Sayani emphasized NHRC's commitment to justice and the need to protect vulnerable groups.

Devdiscourse News Desk | New Delhi | Updated: 18-10-2024 22:28 IST | Created: 18-10-2024 22:28 IST

The **National Human Rights Commission (NHRC)** marked its 31st anniversary with a key event in New Delhi, addressing significant human rights issues. Acting Chairperson Vijaya Bharathi Sayani highlighted the NHRC's role in addressing myriad violations, including the contentious Sandeshkhali sexual harassment case tied to political tensions in West Bengal.

Sayani underscored the NHRC's accomplishments, including handling over 23 lakh cases since its inception. In its recent work, the commission disposed of 68,867 complaints and recommended substantial monetary relief for victims. The NHRC aims to uplift marginalized groups, embedding dignity and rights as a societal cornerstone.

A national conference on the rights of older persons was also held, where Sayani emphasized the need for effective implementation of laws and schemes to support the elderly. Issues like affordable healthcare, social security, and protection against age-based discrimination remain priorities for the NHRC.